



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 03-01-2019 TO 01-03-2019, (RELATING  
TO DIVISION BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/646/2019 FIXED	C. VINOD AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	ASSTT.S.G.I. SC, UPSC
2	WP(C)/802/2019 CAVT. NO.1348/2018	THE NORTH EAST FRONTIER RAILWAY AND 3 ORS. <b>Versus</b> KALPANATH YADAV	MR G GOSWAMI	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO FOR CAVEATOR
<b><u>ADMISSION</u></b>				
3	WA/273/2018 CAVT. 1226/15	THE STATE OF ASSAM and 3 ORS, <b>Versus</b> SMTI SAMSUN NEHAR and 2 ORS,	MR. U K GOSWAMI MR. S SAIKIA SC, SECONDARY EDUCATION	MR. A M BUZARBARUAH MR. D C NATH FOR CAVEATOR
4	WA/336/2018 CAVT. NO.1229/2018	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD AND ANR <b>Versus</b> INDIAN RAILWAY ON BOARD CATERING CONTRACTORS ASSOCIATION AND 3 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA	MR. P K GOSWAMI (R1) MS. B CHOUDHURY MR. B D GOSWAMI (R1) MS. B CHOWDHURY (R1) FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4137/2018 <b>in WA/336/2018</b>	M/S. JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED, <b>Versus</b> THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	SC, SC, IRCTC SC, RAILWAY
5	WP(C)/7682/2018 B/O	M/S. KAMAL AND ASSOCIATES <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
6	Mat.App./5/2019	SRI ANIL KUMAR BAISHYA <b>Versus</b> SMT QUEEN BAISHYA	MR. B CHAKRAVARTY MR. A NATH MR A RAHMAN MS THUYEKHRULU	

	<b>WITH</b> I.A.(Civil)/381/2019 in Mat.App./5/2019	SRI ANIL KUMAR BAISHYA <b>Versus</b> SMT QUEEN BAISHYA	MR. B CHAKRAVARTY MR. A NATH MR A RAHMAN MS THUYEKHRULU	
7	WA/25/2019	M/S POPULAR TIE UP PVT LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR. A SAHEWALLA MR. M SAHEWALLA	GA, ASSAM SC, BOT
8	WA/31/2019	JAHURUL ISLAM LASKAR AND 7 ORS <b>Versus</b> BAKTAR HUSSAIN AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	SC, CO OP
	<b>WITH</b> I.A.(Civil)/403/2019 in WA/31/2019	JAHURUL ISLAM LASKAR AND 7 ORS <b>Versus</b> BAKTAR HUSSAIN AND 5 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS. S F MAITAI MS. M MEDHI	SC, CO OP
9	<b>WITH</b> WA/33/2019	BAKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR M J QUADIR MR. K MIRA	SC, CO OP MR. A M BARBHUIYA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/456/2019 in WA/33/2019	BAKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR M J QUADIR MR. K MIRA	SC, CO OP MR. A M BARBHUIYA FOR CAVEATOR
<b>ORDERS</b>				
10	PIL(Suo Moto)/3/2017	X X X X <b>Versus</b> IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/941/2018 in PIL(Suo Moto)/3/2017	XXX <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM SC, G M D A SC, GMC SC, WATER RESOURCE
11	PIL(Suo Moto)/10/2018	X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	
12	I.A.(Civil)/27/2018 WP(C) 492/14(D/O) in WP(C)/492/2014	SATYA ROY @ JOSHADA ROY <b>Versus</b> THE UNION OF INDIA	MR. A D GUPTA MS. B DAS MR. B DAS	GA, ASSAM SC, NHAI
	<b>WITH</b> I.A.(Civil)/2839/2017	THE NATIONAL HIGHWAY AUTHORITY OF INDIA NHAI and ANR <b>Versus</b> ROHITESWAR RAY and 24 ORS	MR.C BARUAH GA, ASSAM SC, NHAI ASSTT.S.G.I.	MR.A DASGUPTA MR. B DAS MS. B DAS
13	PIL/66/2018	ARUP CHANDRA BORBORA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	PETITIONER IN PERSON	GA, ASSAM ASSTT.S.G.I. GA, AP GA, NAGALAND GA, MIZORAM SC, GMC SC, G U SC, GHC
14	WA/357/2018	SRI TARUN BHATTACHARJEE <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 40 ORS	MS. P CHAKRABORTY MS. K KHAN MS A DAS	SC, G M D A
	<b>WITH</b> I.A.(Civil)/4284/2018 in WA/357/2018	SRI TARUN BHATTACHARJEE <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 40 ORS	MS. P CHAKRABORTY MS. K KHAN MS A DAS	SC, G M D A
15	I.A.(Civil)/4230/2018 B/O in WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR P SARMA MR. T C DAS MR. M K GOGOI	MR. S BORA SC, GMC

	<b>WITH</b> WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA SC, GMC
16	I.A.(Civil)/4279/2018 <b>in</b> WA/16030/2018	THE STATE OF MIZORAM AND 4 ORS <b>Versus</b> SH LALRUATKIMA RALTE AND 14 ORS	MR. K N CHOUDHURY MR. J PATOWARY	
	<b>WITH</b> WA/16030/2018 (Filing Number)	THE STATE OF MIZORAM AND 4 ORS <b>Versus</b> SH LALRUATKIMA AND 14 ORS		
17	I.A.(Civil)/4367/2018 <b>in</b> WA/13326/2018	MD FARUK ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R C DAS MR P BURAGOHAIN MR S C DAS	ASSTT.S.G.I.
	<b>WITH</b> WA/13326/2018 (Filing Number)	MD FARUK ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS		
18	I.A.(Civil)/36/2019 <b>in</b> WA/12248/2018	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. AND 2 ORS <b>Versus</b> SUNIL KUMAR SAIKIA AND 2 ORS,	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SR, GA, ASSAM
	<b>WITH</b> WA/12248/2018 (Filing Number)	ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD. <b>Versus</b> SUNIL KUMAR SAIKIA AND 2 ORS,		
19	I.A.(Civil)/371/2019 <b>in</b> C.Ex.App./8804/2018	COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S RAJDHANI TELE PRODUCTS	MR. S C KEYAL ASSTT.S.G.I.	MR H DAS FOR CAVEATOR
	<b>WITH</b> C.Ex.App./8804/2018 (Filing Number)	COMMISSIONER CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S RAJDHANI TELE PRODUCTS		
20	I.A.(Civil)/440/2019 <b>in</b> WA/12650/2018	SRI RINGKHANG KHUNGUR BAGLARI AND 72 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGOHAIN	SC, ELEM. EDU GA, ASSAM SC. B.T.A.D. SC, FINANCE DEPTT.
	<b>WITH</b> WA/12650/2018 (Filing Number)	SRI RINGKHANG KHUNGUR BAGLARI AND 72 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS		
21	I.A.(Civil)/444/2019 <b>in</b> WA/16242/2018	SRI SASANKA KHOUND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	GA, ASSAM
	<b>WITH</b> WA/16242/2018 (Filing Number)	SRI SASANKA KHOUND <b>Versus</b> THE STATE OF ASSAM AND 3 ORS		
22	I.A.(Civil)/445/2019 <b>in</b> WA/1282/2019	SMTI LILIMA BEGUM <b>Versus</b> SMTI FULARA KHATUN AND 7 ORS	MR. N G KUNDU MR G DEKA	GA, ASSAM
	<b>WITH</b> WA/1282/2019 (Filing Number)	SMTI LILIMA BEGUM <b>Versus</b> SMTI FULARA KHATUN AND 7 ORS		
	<b>WITH</b> I.A.(Civil)/447/2019	SMTI LILIMA BEGUM <b>Versus</b> SMTI FULARA KHATUN AND 7 ORS	MR. N G KUNDU MR G DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 60 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	W.P.(CrI.)/12/2018	AMIR HAKIM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MRS. A DEVI	GA, ASSAM MR H GUPTA (C.G.C., R1- R4) ASSTT.S.G.I.
2	W.P.(CrI.)/14/2018	MANIR KHAN @ RITESH @ OMAR ASHRAF <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS A DAS	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/8619/2018	GOPAL CH. NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
4	W.P.(CrI.)/1/2019	NIKHIL CHANDRA DAS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM ASSTT.S.G.I.
5	Cont.Cas(C)/62/2019	BRAJA GOPAL BANIK <b>Versus</b> RAHUL CH. DAS	MRS S B CHOUDHURY	
6	WP(C)/237/2019 FIXED	ANANDA TOKBI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D N BHATTACHARYYA	GA, ASSAM
7	WP(C)/371/2019 FIXED	PANKAJ CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
8	WP(C)/373/2019 FIXED	SOMESWAR PRASAD VERMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
9	WP(C)/642/2019 FIXED	KRISTO MOHAN ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R SINGHA MR. U K NAIR	SC, HEALTH
10	WP(C)/684/2019 FIXED	TARUN BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S CHOUDHURY MR S P DAS MR. A DEKA	GA, ASSAM

11	WP(C)/760/2019	CT/KAHAR PINTU RANJAN DEB <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	ASSTT.S.G.I.
12	WP(C)/761/2019	JYOTILEKHA DUTTA DAS CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	GA, ASSAM SC, AG
13	WP(C)/772/2019 B/O	KARUNA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY	SC, HEALTH
14	WP(C)/773/2019	POMI BORA (DEY) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, REVENUE
15	WP(C)/779/2019	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	GA, ASSAM SC, PERSONNEL DEPT.
16	WP(C)/781/2019	NIBARON GOGOI <b>Versus</b> OIL INDIA LTD AND 2 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	SC, OIL
17	WP(C)/797/2019	RAJEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N HAQUE MR. A CHAUDHURY MR M HUSSAIN	SC, HEALTH
18	WP(C)/801/2019	UMA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. S ROY MS I DAS	GA, ASSAM
19	WP(C)/805/2019	PURNIMA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR. A SAIKIA MR. P BORDOLOI	SC, HEALTH
20	WP(C)/810/2019	BHAIRABENDRA KR. DAS @ BHAIRAB DAS, <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K D SARMA	SC, PNRD
21	WP(C)/812/2019	CHAMPAK KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	SC, ELEM. EDU GA, ASSAM
22	WP(C)/813/2019	DIPANKAR BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K K NANDI MR. A J GHOSH	GA, ASSAM
23	WP(C)/815/2019	HAMID ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M I HUSSAIN MR. M ALI	GA, ASSAM SC, REVENUE
24	WP(C)/820/2019	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R SINGHA	GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
25	I.A.(Civil)/174/2019 FIXED in WP(C)/8812/2018  <b>WITH</b> WP(C)/8812/2018	LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> MAINUL HAQUE	MS. S NATH	MR. K N CHOUDHURY MR. R M DEKA
		MAINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	MS. S NATH (R2-R6) MR G J SHARMA (R2-R6) ASSTT.S.G.I.
26	WP(C)/129/2019	MAINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MS. S NATH (R2-R7) MR G J SHARMA (R2-R7) ASSTT.S.G.I.
27	I.A.(Civil)/290/2019 in WP(C)/3900/2018  <b>WITH</b> WP(C)/3900/2018	MOYNAL ALI AND 10 ORS. <b>Versus</b> CHANDANA BASUMATARY AND 24 ORS.	MR. R ISLAM MS A HUSSAIN MS. M DEKA	MR H R A CHOUDHURY SC, C.G.C.
		CHANDANA BASUMATARY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 20 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR F U BARBHUIYA MR. A AHMED	MR. M PHUKAN CGC. (R1 ASSTT.S.G.I. SC, SEBA

28	<b>WITH</b> WP(C)/1979/2018	FARIZUL HOQUE AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 20 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS. S DAS	MR. M PHUKAN, CGC. (R1 TO R8) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/286/2019 <b>in</b> WP(C)/1979/2018	ASIF HUSSAIN AND 12 ORS. <b>Versus</b> FARIZUL HOQUE AND 12 ORS.	MR. R ISLAM MS. M DEKA MS A HUSSAIN	MR H R A CHOUDHURY SC, C.G.C.
<b>ADMISSION</b>				
29	WP(C)/778/2016 FIXED	MD. JAFFER IMAM ANSARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	DR.B AHMED MR. S K GOSWAMI (R-4) SC, APSC MR. N BARMAN(R-4) MR. B K GOSWAMI (R-4) SC, IRRIGATION
30	WP(C)/2177/2016 FIXED	SAILENDRA NATH SARMA and 167 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.S SARMA(R-4) MR.M DUTTA(R-5) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
31	<b>WITH</b> WP(C)/3792/2014	KALYAN BHAGOWATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
32	<b>WITH</b> WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)
33	WP(C)/3285/2016 FIXED	HEMANTA GOHAIN and 108 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.B SARMA MR.B DAS	GA, ASSAM
34	WP(C)/4399/2016 FIXED	SRI PADMA RAM DAS and 83 ORS. <b>Versus</b> THE STATE OF ASSAM ANR	MS.M BARMAN MR.M ISLAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
35	WP(C)/7845/2016 B/O	JOHN JOSEPH HERENZ <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.P SARMAH MR.S K SINGHA MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR	GA, ASSAM MR.P N GOSWAMI SC, P H E
36	WP(C)/565/2017 FIXED	BAIJANTI BALA BORO <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.H B BARUA	MR.C BARUAH GA, ASSAM SC, AG
37	WP(C)/1064/2017 FIXED	DEEPAL DEY <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
38	WP(C)/2096/2017 B/O	SUIM PHUKAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.B K GOGOI	GA, ASSAM SC, AGRI. DEPARTMENT
39	WP(C)/3465/2017 B/O	RENU SINGH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, AG SC, FINANCE

40	WP(C)/8039/2017 FIXED	SADDAM KHANDAKAR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 6 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
41	WP(C)/300/2018 B/O	NIRMALI DAS <b>Versus</b> THE UNION OF INDIA	MS. A DAS	S S ROY, CGC,R MR N BARUAH (R-6) ASSTT.S.G.I.
42	WP(C)/1612/2018 FIXED	RAJASHRI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S DEY MR. B K DAS MR. M H LASKAR	GA, ASSAM
43	WP(C)/1870/2018 WP(C) 5180/2013(D/O), B/O	NIZAMUDDIN AHMED <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS	MR. B PRASAD MR. D KALITA	SC, AEGCL
44	WP(C)/3232/2018 FIXED	SUBHASISH MUKHERJEE <b>Versus</b> THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. AND 2 ORS.	MR. M DUTTA MR. J BHARALI	MR S N SARMA (R1-3) MR. M HUSSAIN (R1-3) MR. K KALITA (R1-3)
45	WP(C)/3858/2018 FIXED	MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	GA, ASSAM MR A D CHOUDHURY (R4) MR. D CHOUDHURY (R4) MR. P DUTTA (R4) MS. A DUTTA (R4) MR. T CHAKRABORTY (R4)
46	WP(C)/4481/2018 FIXED	DEBASISH DEY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A GOYAL MR. M DEWAN	MRS. A GAYAN (CGC) MR. S P CHOUDHURY (R2- R5) MR. A CHOUDHURY MR. A S DHILLON (R2-R5) ASSTT.S.G.I. SC, NIT
47	WP(C)/4648/2018 B/O	DEBOKANTA DAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. K R PATGIRI MS. C DAS	ASSTT.S.G.I. MS. R DEVI (SC, CGC)
48	WP(C)/4839/2018 WITH LCR, FIXED	ASSAM RASTRABHASA PRASAR SAMITY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R THAKURIA MR. L P SHARMA	MR A DASGUPTA (R2-R4) GA, ASSAM MR. B DAS (R2-R4) MR. S CHAKRABARTY (R2- R4)
49	WP(C)/5365/2018 FIXED	REDAUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	GA, ASSAM SC, N C HILLS
50	WP(C)/6494/2018	SUBAL CHANDRA ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	SC, RAILWAY
51	WP(C)/6619/2018 FIXED	TUTU SAIKIA BHUYAN @ TUTU BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM SC, AG
52	WP(C)/6635/2018 B/O	JADABI BALA KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S K SAHARIAH MS. R GOSWAMI MR D C NATH	MR. S K MEDHI (CGC) ASSTT.S.G.I.
53	WP(C)/6843/2018 FIXED	GAUTAM CHANDRA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM
54	WP(C)/7203/2018 FIXED	SANJAY BODO <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD MR J K PARAJULI
	<b>WITH</b> I.A.(Civil)/292/2019 <b>in</b> WP(C)/7203/2018	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS. <b>Versus</b> SANJAY BODO	MR J K PARAJULI	MR B D DAS MR H K SARMA MR. D THAOSEN



55	<b>WITH</b> Cont.Cas(C)/547/2018	SANJAY BODO <b>Versus</b> SURESH CH. SARMA	MR B D DAS MR H K SARMA MR. D THAOSEN	
56	WP(C)/7619/2018 FIXED	KALIM UDDIN SHEIKH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM MR. B GOGOI SC, FINANCE DEPTT. SC, WATER RESOURCE
57	WP(C)/8042/2018 FIXED	MANASH RANJAN MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. B DEORI	
58	WP(C)/8122/2018 FIXED	FIRDOZ RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	GA, ASSAM SC, GHC
59	WP(C)/8156/2018 FIXED	BIPUL DAS AND 5 ORS. <b>Versus</b> THE GOVT. OF ASSAM AND 5 ORS	MR. J SARMAH MR. M DAS MR. A BHATTACHARJEE	GA, ASSAM MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
60	WP(C)/76/2019 FIXED	SABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR I RAFIQUE MD B ZAMAN	GA, ASSAM
61	WP(C)/131/2019 FIXED	RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	GA, ASSAM
<b>ORDERS</b>				
62	I.A.(Civil)/1830/2016 I.A.(C) 726/2016(D/O), WP(C) 3266/2016(D/O) <b>in</b> WP(C)/3266/2016	ASSAM STATE TRANSPORT CORPORATION <b>Versus</b> KHURSHID ALAM	MR.U BARUAH SC, A S T C	MR.M SAIKIA MR.A BORGOHAIN MR.S BORTHAKUR
63	WP(C)/4080/2017 FIXED	DR. ALOKESH CH. ROY <b>Versus</b> THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
	<b>WITH</b> I.A.(Civil)/3140/2017 <b>in</b> WP(C)/4080/2017	DR. ALOKESH CH. ROY <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.M J BARUA	MR. B GOGOI SC, HEALTH
64	<b>WITH</b> WP(C)/7691/2016	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN	MR.D P BORAHSC, HEALTH
65	WP(C)/5008/2017	LALIMIYA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR.R BORAH MR.R PHUKAN MR.P TALUKDAR	GA, ASSAM
66	WP(C)/5646/2017	FARUK ALI AHMED <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S SARMA MR.G GOSWAMI MS B DEVI MS.T KALITA	GA, ASSAM DR. B U AHMED MR. N HAQUE MR. A RAHMAN MR. S R BARBHUIYA MR M HUSSAIN SC, P H E
67	Cont.Cas(C)/89/2018 FIXED	DINESH CHANDRA DAS AND 5 ORS <b>Versus</b> M.G.V.K.BHANU, I.A.S. AND 2 ORS	MS. M BARMAN MR. M DUTTA MR. M ISLAM	MR. U K NAIR (R3) MS. S KHANIKAR MR. A CHETRY (R3) MS U DAS
68	Review.Pet./116/2018 WP(C)/2832/2010 (Disposed)	HIRANYA SAIKIA <b>Versus</b> GIRISH RAJBONGSHI AND 4 ORS	MR R S CHAUHAN	GA, ASSAM
69	Cont.Cas(C)/281/2018 B/O	PODUGU RAMESH @ P. RAMESH <b>Versus</b> JUGAL KUMAR BORA AND ANR.	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. M Z AHMED (R1 & R2) MS. B DUTTA (R1 & R2) MR. A M DUTTA (R1 & R2)
70	Cont.Cas(C)/364/2018 FIXED	BIRENDRA CHANDRA BRAHMA AND ANR. <b>Versus</b> SHYAM JAGANNATHAN AND ANR	MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. N SHYAMAL MS. P BORGOHAIN	MR. D SAIKIA (R1) MR. P N GOSWAMI (R2) MR. B GOGOI (R1) MR P NAYAK (R1)

71	I.A.(Civil)/2962/2018 in WP(C)/2837/2018	PRAKASH JYOTI BORAH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A HASAN MR. U K NAIR	GA, ASSAM
	<b>WITH</b> WP(C)/2837/2018	PRAKASH JYOTI BORAH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. A HASAN	GA, ASSAM
72	I.A.(Civil)/3030/2018 in WP(C)/7484/2017	SRI NAKUL CHANDRA DEKA <b>Versus</b> ASSAM KHADI AND VILLAGE INDUSTRIES BOARD,	MR A DASGUPTA MS. B DAS	MR J K PARAJULI MR. S K CHAKRABORTY
	<b>WITH</b> WP(C)/7484/2017	ASSAM KHADI and VILLAGE INDUSTRIES BOARD <b>Versus</b> THE PRESIDING OFFICER and ANR	MR.J K PARAJULI MR.S K CHAKRABORTY	B DAS R SARKAR
73	I.A.(Civil)/4061/2018 WP(C) 5785/2018(D/O) in WP(C)/5785/2018	THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. <b>Versus</b> RAMESH CHANDRA BARMAN AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI MS J ROY	MS. K SINGHA
74	WP(C)/7716/2018	MOBARAK ALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD GA, ASSAM MR. M NATH MR B GOGOI SC, FINANCE DEPTT. MR. M BORAH
75	WP(C)/7759/2018 B/O	SUNIL KUMAR SENAPATY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J SARMAH MR. M C DAS MR. A BHATTACHARJEE	GA, ASSAM MR. P K ROY (R3) MR. S K CHAKRABORTY (R3)
76	I.A.(Civil)/133/2019 in WP(C)/3767/2017	PABITRA BARUAH <b>Versus</b> ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MR A DASGUPTA MS B DAS	SR. SC, ASEB
	<b>WITH</b> WP(C)/3767/2017	PABITRA BARUAH <b>Versus</b> ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MR.A DASGUPTA MS.B DAS	SC, A S E B
	<b>WITH</b> I.A.(Civil)/3136/2017 in WP(C)/3767/2017	PABITRA BARUAH <b>Versus</b> ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MR. A DASGUPTA MS. B DAS	SC, APDCL
77	WP(C)/165/2019 FIXED, WITH OFFICE NOTE	SANDHYA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N J KHATANIAR MR D GOGOI	GA, ASSAM SC, AG

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGOHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019

13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 53 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/8864/2018 FIXED	DIMRUPAR PRAGATI SANHA AND LIBRARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR S SARMA	GA, ASSAM
2	WP(C)/103/2019 WITH OFFICE REPORT	BISWAJIT NATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R CHETRI MR. N BARMAN MS R R MUZIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/441/2019 FIXED	PRAVEEN BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHO MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM
4	WP(C)/574/2019 FIXED	ABEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM SC, FOREST
5	WP(C)/583/2019 FIXED	KAMRUP VALLEY SUPPLIERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH	GA, ASSAM
6	WP(C)/615/2019 FIXED	BAHARAYAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM SC, REVENUE SC, FINANCE
7	WP(C)/636/2019 FIXED	RENU SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, PERSONNEL DEPT. SC, K A A C SC, FINANCE SC, REVENUE
8	WP(C)/694/2019	DULAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B KAUSHIK	SC, EXCISE DEPTT.
9	WP(C)/747/2019	ANWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. Y DOLOI SC, A S T C SC, TRANSPORT

10	WP(C)/777/2019	JIBAMONI KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
11	WP(C)/821/2019	MOKSHED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M I HUSSAIN MS. P AHMED MR. M ALI	GA, ASSAM
12	WP(C)/824/2019	GOHIN CHANDRA PATOR <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR R S CHAUHAN	SC, I O C SC, REVENUE
13	WP(C)/825/2019	BANSHI BADAN GUCHAIT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR. B DEORI	GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
14	I.A.(Civil)/4031/2018 B/O in WP(C)/6552/2014 <b>WITH</b> WP(C)/6552/2014	KAMAL KISHORE KANOO <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS. K YADAV	GA, ASSAM
		KAMAL KISHORE KANOO <b>Versus</b> THE UNION OF INDIA and 4 ORS	MS.K YADAV MR.A KABRA MR.R L YADAV	GA, ASSAM MR.P KATAKI MS.M GOGOI MS.R BEGUM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/3972/2018 in WP(C)/6552/2014	SRI SHEKHAR KISHORE KANOO <b>Versus</b> KAMAL KISHORE KANOO	MR. P KATAKI MS. R BEGOM	MS. M BHATTACHARJEE
	<b>WITH</b> WP(C)/291/2015	SHEKHAR KISHORE KANOO <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.P KATAKI MS.R BEGUM MS.M GOGOI	MS.K YADAV(R-6) C.G.C. MR.A KABRA(R-6) MR. B SARMA MR.R L YADAVR-6 ASSTT.S.G.I.
16	I.A.(Civil)/4258/2018 FIXED in WP(C)/4757/2018 <b>WITH</b> WP(C)/4757/2018	NATIONAL SMALL INDUSTRIES CORPORATION AND 5 ORS. <b>Versus</b> M/S. P. DAS AND COMPANY AND 3 ORS.	MR. M CHOUDHURY MR. M MAHANTA MR. V A CHOWDHURY MR. P K MUNIR	MR. S C KEYAL (ASSTT.S.G.I.) MR D SENAPATI
		M/S. P. DAS AND COMPANY <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR G N SAHEWALLA MR P DEKA MR D SENAPATI MS. S. TODI MR. M SAHEWALLA	MR. M MAHANTA (R2-R7) MR. P K MUNIR (R2-R7) MR. V A CHOWDHURY (R2- R7) ASSTT.S.G.I. MR. M CHOWDHURY (R2- R7)
17	I.A.(Civil)/242/2019 FIXED in WP(C)/8811/2018 <b>WITH</b> WP(C)/8811/2018	NALBARI MUNICIPAL BOARD AND 7 ORS <b>Versus</b> SEWALI MALAKAR AND 10 ORS.	MR. S R BARBHUIYA MR M HUSSAIN MR. A CHOUDHURY MR. N HOQUE	GA, ASSAM MR D CHOUDHURY MR. T ALI
		SEWALI MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. T ALI MR D KALITA	GA, ASSAM
18	I.A.(Civil)/338/2019 B/O in WP(C)/7899/2018 <b>WITH</b> WP(C)/7899/2018	AZAD HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A ROSHID MS. M R DEVI	MR. N S LASKAR
		JUNAID AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N S LASKAR MR. A H M R CHOUDHURY	MR. Y DOLOI SC, IWT

**ADMISSION**

19	WP(C)/171/2014 FIXED	ROSHESWAR CHETIA <b>Versus</b> THE STATE OF ASSAM and 5 ORS,	MR.M TALUKDAR MR.M J BARUAH MS.M TALUKDAR	MRS.V L SINGH SC, AGRI. DEPARTMENT SC, REVENUE
20	WP(C)/2933/2014	DEBEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MR.R P N SINGH	GA, ASSAM MR.R MAZUMDAR MS.S KHANIKAR MR.N SARMA MRS.A VERMA GA, ASSAM
21	WP(C)/5189/2014	DULAL GOGOI and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.G C PHUKAN MR.S M SARMA MR.S SAHU MR.K GOGOI MSG BORA	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) MS.C TALUKDAR(R- 3, 4, & 6 to11) SC, BTC
22	WP(C)/652/2015	PHANIDHAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	<b>WITH</b> MC/852/2015 <b>in</b> WP(C)/652/2015	PHANIDHAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	<b>WITH</b> I.A.(Civil)/946/2016 <b>in</b> WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR <b>Versus</b> PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MR.S R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
23	WP(C)/4084/2015 FIXED	MNB ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR.A CHETRY(R-4) MS.A SAIKIA(R-4 & 5) MR.K GUPTA(R-6) MR.U K NAIR(R-4)
24	WP(C)/7416/2016	ABDUR RAHMAN KHAN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. A SARMA MR. B RAHMAN MR. S CHOWDHURY	GA, ASSAM MR. B GOGOI MR. U SAIKIAR- 6 and 7 MS. J BORAH (R- 6 & 7) MR. R K NATH (R- 6 & 7)
25	WP(C)/7583/2016	TARUN PRASAD GOSWAMI and 3 ORS. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.K BARUAH	SC, WATER RESOURCE
26	WP(C)/7589/2016	TARUN PRASAD GOSWAMI and 3 ORS. <b>Versus</b> STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.K BARUAH	SC, WATER RESOURCE
27	WP(C)/509/2017	BIKASH KUMAR SINGH. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	DR. B AHMED MR. I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN MR.P OZA	GA, ASSAM MS.S CHUTIAR- 6and7
28	WP(C)/1673/2018	KAMAL BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A W AMAN MR. S B RAHMAN MR. M R SODIAL	GA, ASSAM MR. R PHUKAN (R4 & R5)

29	WP(C)/2243/2018	BADAL PAUL <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM SC, FINANCE DEPTT.
30	WP(C)/2427/2018 FIXED	AACH KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, APDCL MRS. A GAYAN (CGC) ASSTT.S.G.I.
31	WP(C)/4108/2018	NABAKANTA DEKA <b>Versus</b> LIFE INSURANCE CORPORATION AND 2 ORS. (B)	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	MR. K K NANDI (R1-R3) MR. A J GHOSH (R1-R3)
32	WP(C)/6379/2018	MUSTAFA ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N HAQUE MR M HUSSAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MR F K R AHMED (R6) MR J UDDIN (R6)
<b>WITH</b>				
33	WP(C)/6416/2018	AKHIL KUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR H K HAZARIKA	GA, ASSAM MR F K R AHMED (R6) MR J UDDIN (R6)
34	WP(C)/6757/2018 FIXED	NAKUL NARZARY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM
<b>WITH</b>				
35	WP(C)/4517/2018	NAKUL NARZARY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R1-R6) MR. S BORA (R5) MS J RAJKUMARI (R5)
36	WP(C)/7061/2018 FIXED	JOHN RONGHANG AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BORAH MR. R DOWARAH	MR. T C CHUTIA (GA, ASSAM, R-5) MR D BHATTACHARYA (SC, APDCL, R-1 TO 4)
37	WP(C)/8364/2018 FIXED	NAYAN DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 97 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	GA, ASSAM SC, REVENUE SC, BTC
38	WP(C)/8792/2018 FIXED	M/S ARCUPTIPORE TEA ESTATE AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. S DUTTA MS. S NATH MR G J SHARMA	SC, APDCL
39	WP(C)/8867/2018 FIXED	M/S. M.D.K. BRICK FIELD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	GA, ASSAM SC, REVENUE
<b>ARBITRATION PETITION MATTERS (AT 2 PM)</b>				
40	Arb.P./9/2018 FIXED	MAHADEOBARI TEA CO. PVT. LTD <b>Versus</b> M/S. ALAKANANDA TEA ESTATE	MR B K SINGH MS. M PATHAK MR. M BORA	MR. P KATAKI MR M HALOI MRS R BEGUM
41	Arb.P./22/2018 FIXED	M/S. JYOTI FORGE AND FABRICATION <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. M BISWAS MR. D TIWARI	MR. B SARMA SC, NF RLY
42	Arb.P./23/2018 FIXED	M/S. JYOTI FORGE AND FABRICATION <b>Versus</b> THE UNION OF INDIA AND ANR	MR. M BISWAS MR. D TIWARI	MR. B SARMA SC, NF RLY
43	Arb.P./25/2018 FIXED	MEGHA GRANULES PVT. LTD. <b>Versus</b> ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (AIIDC) AND 3 ORS.	MR G N SAHEWALLA MR S SHARMA MD. ASLAM	MR. K N CHOUDHURY (R1- R3) MS. R DEKA (R1-R3) MR. M MAHANTA (R1-R3) MISS. R R KAKATI (R1-R3) MR. D J DAS (R1-R3) SC, AIDC
44	Arb.P./30/2018 FIXED	NILKAMAL LTD. AND ANR. <b>Versus</b> M/S JDB STEEL AND 2 ORS.	MR. R J DAS MR J BORAH MR. H BORUAH	

**ORDERS**

45	I.A./216/2015 FIXED in WP(C)/6675/2014	ASSAM POWER DISTRIBUTION CO. LTD. and 5 ORS <b>Versus</b> NEW TECH STEEL and ALLOYS PVT. LTD. and ANR.	SC, APDCL	MR.D K MISHRA MR. M MORE MR.P K SARMA
	<b>WITH</b> WP(C)/6675/2014	NEW TECH STEEL and ALLOYS PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D K MISHRA MR. M MORE MR.P K SHARMA	GA, ASSAM SC, APDCL
46	<b>WITH</b> WP(C)/7572/2016	NEW TECH STEEL and ALLOYS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M MORE MR.P K SHARMA	GA, ASSAM SC, APDCL
47	Cont.Cas(C)/718/2015 FIXED	BIDYA SING TISSO <b>Versus</b> JAYASHREE DAULAGUPU and 3 ORS.	MRU SARMA MR.M DAS MR.P BORGHAIN	MR. N UPADHAYAY
48	I.A.(Civil)/257/2018 WP(C) 6154/11(D/O)	BISHNU DEY <b>Versus</b> THE UNION OF INDIA	MR. B K SEN	MR. K K PARASAR
49	Cont.Cas(C)/513/2018 FIXED	CHARU ENGINEERING INDUSTRIES <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R2-R4) MR. R R Gogoi (R2-R4)
50	Cont.Cas(C)/516/2018 FIXED	CHARU TECHNOLOGY (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R2-R4) MR. R R Gogoi (R2-R4)
51	Cont.Cas(C)/517/2018 FIXED	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R2-R4) MR. R R Gogoi (R2-R4)
52	WP(C)/2133/2018	MANIK CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	GA, ASSAM
53	WP(C)/4158/2018	GOPAL GARH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR H BARUAH	GA, ASSAM
54	WP(C)/7326/2018 B/O	GIRIN DEKA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR A K RAI MS. N RAI	MR C BARUAH SC, NHAI
55	WP(C)/8741/2018 FIXED	RITARANI DAS <b>Versus</b> THE UNITED BANK OF INDIA AND 2 ORS.	MR. S A AHMED MISS M GOGOI	
56	I.A.(Civil)/327/2019 in WP(C)/4712/2013	SRI KAUSHIK BORA <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. B K KASHYAP	SC, I O C
	<b>WITH</b> WP(C)/4712/2013 CAVT. NO. CAVT. 840/13	DEBA KUMAR BORA <b>Versus</b> INDIAN OIL CORPORATION LTD. and 4 ORS	MR.N DUTTA MR.K N CHOUDHURY MR.A BISWAS MR.R SEKHAR MR.S SARMA MRU S BORGHAIN MR.A BARUAH	MR.M K CHOUDHURY ASSTT.S.G.I. MR.A BARKAKATI FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019



8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGOHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 6**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/64/2019	MUSTAFA AHMED MAZUMDER <b>Versus</b> ALOK KUMAR AND ANR.	MR. A M BARBHUIYA MS. S F MAITAI	
2	WP(C)/692/2019 FIXED	REKHA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R BORUAH	SC, ELEM. EDU GA, ASSAM
3	WP(C)/696/2019 FIXED	KASHMIRA NASRIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R BORUAH	SC, ELEM. EDU GA, ASSAM
4	WP(C)/707/2019 FIXED	SAMBHU NAMASUDRA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS C M DEKA MR A S TAPADAR MR. N J SARKAR MR. D HUSSAIN MR. A M ALAMAN MR. N UDDIN	SC, ELEM. EDU
5	WP(C)/738/2019 FIXED	MAINOLA JIDUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D BORAH MR. R BORA	SC, ELEM. EDU GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE DEPTT.
6	WP(C)/757/2019 FIXED	ATIKUR RAHMAN <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI	MR. S SAIKIA ASSTT.S.G.I. SC, TAXES
7	WP(C)/817/2019	M/S. MIZORAM ISPAT INDUSTRIES <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, CENTRAL EXCISE
8	WP(C)/823/2019	MANJU SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R BORUAH	SC, ELEM. EDU GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
9	I.A.(Civil)/3087/2018 in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED <b>Versus</b> SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR

**WITH**  
WP(C)/539/2018

MUSHARRAF HUSSAIN  
**Versus**  
THE STATE OF ASSAM

MR. A R SIKDAR  
MR. M H TALUKDAR  
MR A ALI

GA, ASSAM  
MR. N HAQUE (R6, 8 AND  
9)  
MR. K GOGOI (SC, HIGHER  
EDUCATION DEPT.)  
MR. A K AZAD (R6, 8 AND  
9)  
MR. S R BARBHUIYA (R6, 8  
AND 9)  
MR M HUSSAIN (R6, 8 AND  
9)

**ORDER (IMPLEADMENT OF PARTY)**

10 I.A.(Civil)/4395/2018  
**in** Cont.Cas(C)/116/2016

ROBUIAL HUSSAIN  
**Versus**  
PHANINDRA JIDUNG, A.E.S,

MR. M U MAHMUD

**WITH**  
Cont.Cas(C)/116/2016

ROBUIAL HUSSAIN  
**Versus**  
DR KADAM ALI and 3 ORS

MR.M U MAHMUD  
MR.A DAS  
MS.A MEDHI  
MR.F ISLAM  
MR.M ALI  
MR.M R Z CHOUDHURY  
MR.A RAHMAN

MR.P SAIKIA(R-1)

**ADMISSION**

11 WP(C)/1698/2016  
CAVT. NO. 293/2016  
CAVT. 293/2016(D/O)

MD. ABDUL AWAL  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR.H R A CHOUDHURY  
MR.ALHAJJ INAM UDDIN  
MR.M ALAMGEER

MR.B BANERJEE(R-5)  
MS.C MOZUMDAR(R-5)  
MR K UDDIN  
MR.D F A AHMED R-5  
SC, SECONDARY  
EDUCATION  
MR.A U AHMED  
FOR CAVEATOR

12 WP(C)/5552/2016  
WP(C) 2573/2013(D/O), FIXED

MD. GOFFUR ALI KHAN  
**Versus**  
THE STATE OF ASSAM and 8 ORS.

MR. J I BORBHUIYA  
MR. L MOHAN  
MR. R ALI  
MS. A DAS

SC, ELEM. EDU  
MR. M KALITA (R6)  
MR. A R TAHBILDAR (R5,  
R9)  
MR S SARMA (SC, SSA)  
MR. J HATIMURIA (R6)  
MR. J HATIMURIA (R6)

13 WP(C)/6642/2016  
B/O

RAJESH ROY @ RAJES ROY and 7 ORS.  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MR. B SAHARIA  
MR. J U N M LASKAR  
MS. F BEGUM

MR. N DHAR(R6-R10)  
MR. B MALAKAR (R6-R10)  
MR. T U LASKAR (R6-R10)  
MS. M MEDHI (R10)  
MS. A AHMED (R10)  
SC, SECONDARY  
EDUCATION  
SC, FINANCE  
MRS A VERMA

14 WP(C)/7086/2016  
FIXED

ANIL CHANDRA DAS PURKAYASTHA  
**Versus**  
THE STATE OF ASSAM AND 3 ORS

MR. S P CHOUDHURY  
MR.A DHAR  
MS.C DAS  
MRK K DAS  
MR. A S DHILLON

MR S M T CHISTIE  
MR. S P BHATTACHARJEE  
(SC, ELEMENTARY  
EDUCATION DEPT.)  
MS. R B BORA (R-4)  
SC, FINANCE

15 WP(C)/261/2017  
WITH OFFICE NOTE

PRADIP KUMAR DAIMARY  
**Versus**  
THE STATE OF ASSAM and 3 ORS.

MR.B D DAS  
MR.H K SARMA  
MS.S G BARUAH

SC, ELEMENTARY  
EDUCATION  
MR.A BHUYAN  
SC, BTC

16 WP(C)/839/2017

MD. ABDUL MOZID ALI and 34 ORS.  
**Versus**  
THE STATE OF ASSAM and 5 ORS.

MR. B D GOSWAMI (P3, P4,  
P16)  
MR. J C GOGOI  
MR. K KALITA  
MR. D HANDIQUE  
MR. S ALI  
MR. N GOGOI  
MR. H KAKATI

SC, ELEMENTARY  
EDUCATION  
SC, FINANCE

17	WP(C)/1816/2017	ABDUL KARIM SARKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MD.M U AHMED MR A R BHUYAN	SC, SECONDARY EDUCATION
18	WP(C)/1937/2017	RAJLAKSHMI DUTTA BORA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS.M GOGOI MR.R DEY	MR.B D DAS(Sr.Adv.)(R-4) MS.R DEKA(R-4) MR.D THAOSEN(R-4) SC, HIGHER EDUCATION SC, FINANCE
19	WP(C)/4008/2017	JANOK LOSHAN MOSHAHARY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MR.M ALI MS. C KALITA	MR. M KHATANIAR (SC, BTC, R-3,4,6) MR.H K GOGOI(R-7) MS. N PHUKAN (SC, SECONDARY EDU. DEPT., R-2,5) MS. K PHUKAN (GA, ASSAM, R-1)
20	WP(C)/4045/2017	ST. XAVIER'S JUNIOR COLLEGE <b>Versus</b> THE ASSAM HIGHER SECONDARY EDUCATION COUNCIL and 4 ORS.	MR.M K CHOUDHURY MS.P BARUAH MR.A CHOUDHURY MR.T N SRINIVASAN MR.M BARUAH	MS.N MODI(R-4) MR.U J SAIKIA(SC, AHSEC) MR.N KALITAR-4 MR.S DUTTA(Sr.Adv.)(R-4) MR.S R BORUAH(Jr. GA, Assam) MR.S DUTTA(R-4) MR.C SHARMA(R-4) SC, EDUCATION
<b>WITH</b>				
21	WP(C)/4006/2017	MD. GOLMAHMUD ALI and 31 ORS. <b>Versus</b> THE ASSAM HIGHER SECONDARY EDUCATION COUNCIL and 4 ORS.	MR.I CHOWDHURY MR.R DHAR MR.S SHARMA MR.A K BARUAH MR.S BISWAKARMA MR.N N UPADHAYA	MS.N MODI(R-5) MR.S DUTTA Sr.Adv.R-5 MR.S R BORUAH(Jr. GA, Assam) MR.S DUTTA(R-5) MR.C SHARMA(R-5) SC, HIGHER EDUCATION
22	WP(C)/4550/2017 FIXED	KIRAN DAS <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K K PARASAR MR.B CHETRI	MR. I H SAIKIA (R4) MR. K KALITA (R4) A. DEKA(SC, SECONDARY EDUCATION) MR K KASHYAB (R4) MS L HMAR (R4)
23	WP(C)/6062/2017	HABIZUL BHUYAN <b>Versus</b> THE STATE LEVEL SELECTION COMMITTEE AND 3 ORS	MR.J ISLAM MR.T MOHAMMAD	MR.N SARMA SC, ELEMENTARY EDUCATION, R - 2 and 4 MS.K PHUKAN(GA, ASSAM, (R - 1 & 3))
24	WP(C)/7110/2017	RIAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.M K HUSSAIN MS.S Y AHMED MRS.K SARMA	GA, ASSAM(R-4) SC, SECONDARY EDUCATION
25	WP(C)/8080/2017	BASANTA KUMAR SARMAH and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.R BEGUM MS.M DEVI	MR. S C KEYAL (CGC) MR N SARMA (SC, EDUCATION DEPT.)
26	WP(C)/511/2018	MANJU DEVI <b>Versus</b> THE STATE OF ASSAM	MR. R HAZARIKA MR. N HASAN MR. J ROY C CHAKRAVORTY C CHAKRAVORTY	GA, ASSAM MS. S KEMPRAI (SC, KAAC) MR. R BARPUJARI
27	WP(C)/2313/2018	DR. PURUJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. I DEKA MR. R SARMA MS. D SARMA	SC, SEC. EDU. SC, SEBA
28	WP(C)/6213/2018	SURAJ BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MS S DAS	SC, ELEM. EDU GA, ASSAM
29	WP(C)/6632/2018 B/O	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS F BEGUM MS. S F MAITAI MS. M MEDHI	SC, SEC. EDU. GA, ASSAM MR. S ROY (R6) MR. M H LASKAR (R6)
30	WP(C)/8123/2018	DIPTI SAIKIA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S K SARKAR MS D HAZARIKA MS. S DAS	SC, ELEM. EDU GA, ASSAM

31	WP(C)/59/2019 FIXED	PAN PARAG INDIA LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, EXCISE DEPTT.
32	WP(C)/82/2019 FIXED	CACHAR NATIVE JOINT STOCK COMPANY LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. S K KEJRIWAL, S KEJRIWAL	SC, EXCISE DEPTT.
<b>ORDERS</b>				
33	I.A.(Civil)/1647/2016 WP(C) 4483/2016(D/O) in WP(C)/4483/2016	MD. JAHIRUL ALI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S DAS MRS.S D CHOUDHURY MR.T DEWAN	GA, ASSAM
34	WP(C)/2127/2016	ANWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD.M U AHMED MRA R BHUYAN MR.M A I HUSSAIN	SC, SECONDARY EDUCATION
35	WP(C)/2262/2016	LEKHAN UPADHYAYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.A BARUAH MR.A BUJARBARUAH	GA, ASSAM SC, SECONDARY EDUCATION
36	Cont.Cas(C)/337/2017	SHAMSUDDIN BARBHUIYA <b>Versus</b> PREETAM SAIKIA and 4 ORS.	MR.S B LASKAR	MR.B CHOUDHURY (R-2) MR.M R LASKAR (R-1) MR.N SARMA (R-1) MR.D SAIKIA(R1-2)
37	Cont.Cas(C)/379/2017	MD. SAMSUDDIN BARBHUIYA and 2 ORS. <b>Versus</b> SRI R. C. JAIN	MS.S ROY MR.M H LASKAR	MR.B TALUKDAR MR.D SAIKIA
38	Cont.Cas(C)/461/2017	DIPALI DEY <b>Versus</b> SANJEEV KUMAR BHUIYAN	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. A DEKA
39	WP(C)/1133/2017	ISLAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.A K DUTTA MR.B PURKAYASTHA	SC, ELEMENTARY EDUCATION
40	I.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
	<b>WITH</b> WP(C)/1101/2017	MARICO LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	MR.S SAIKIA(SC, A.S.A.M.B.)
41	Cont.Cas(C)/47/2018	ANJAN JYOTI PHUKAN AND 10 ORS. <b>Versus</b> PHANINDRA JIDUNG	MR. S K GOSWAMI MR. A KALITA	MR. D MOZUMDER (R4) MS. P CHAKRABORTY D SAIKIA, MR. N SARMA (R4)
42	Review.Pet./85/2018 WP(C) 1288/2014(D/O)	THE STATE OF ASSAM <b>Versus</b> SMTI MANITA DEVI	MR. D SAIKIA MR S M T CHISTIE MR. A DEKA MR. N SARMAH	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY
	<b>WITH</b> WP(C)/4861/2018	MANITA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BARUAH MR. K KALITA MR. M R CHOUDHURY	SC, ELEM. EDU
44	Cont.Cas(C)/136/2018	ABDUR ROSHID <b>Versus</b> PREETOM SAIKIA, I.A.S.	G UDDIN MS. P A TALUKDAR	MR. D SAIKIA MR S M T CHISTIE MRS. R BORAH
45	Cont.Cas(C)/189/2018	HARI PRASAD DAS <b>Versus</b> PREETAM SAIKIA	MR. N BORAH MR. H MAZUMDER	MR. A DEKA, SC, EDU
46	Cont.Cas(C)/197/2018	REHENA BEGUM BARBHUIYA <b>Versus</b> SAMSHER SINGH AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR. A DEKA (R2)
47	Cont.Cas(C)/206/2018	LUCY PHUKAN @ LUSI PHUKAN AND 6 ORS. <b>Versus</b> PREETAM SAIKIA AND 2 ORS.	MR. S U AHMED MR A HAWARI	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR. A DEKA (R2) MR. K K DUTTA (R1) MRS. R BORAH (R1)

48	WP(C)/376/2018	GIRIN PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. T R GOGOI, R 4 AND 5 SC, DIB. UNIVERSITY
49	I.A.(Civil)/939/2018 in WP(C)/6021/2017	MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J H SAIKIA MR. M A I HUSSAIN	SC, HIGHER EDU
	<b>WITH</b> WP(C)/6021/2017	LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B D DAS MRH I CHOUDHURY MR.M A I HUSSAIN	MR. J H SAIKIA(R-4) MS. P R MAHANTA (SC, HIGHER EDUCATION) MS.A SAJADR-4 SC, SEC. EDU.
50	WP(C)/2019/2018	ABDUL MATIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D K SARMAH MR. K I MAZUMDER MS. A TALUKDAR	SC, SEC. EDU.
51	WP(C)/3523/2018	INDRAJIT PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MR. R KARIM MS. A DAS MS .A BORAH MRS. R C PHUKAN MS. K LR YANTHAN	SC, SEC. EDU.
52	WP(C)/3745/2018	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR. K RAHMAN	SC, ELEM. EDU GA, ASSAM
53	WP(C)/4508/2018	BHASKAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D CHOUDHURY MR A D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, HIGHER EDU
	<b>WITH</b> WP(C)/4519/2018	SENTONUNG MEDOK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	SC, HIGHER EDU
55	WP(C)/4653/2018	NIPENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MS J BORAH	SC, ELEM. EDU MR M H AHMED (R6) MD. A. HUSSAIN (R6)
56	WP(C)/4756/2018	SUNIL RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS R P BARUAH	SC, SEC. EDU.
57	WP(C)/8836/2018 FIXED	HARAKANTA PERTIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B GOGOI MR P NAYAK	SC, SEC. EDU. MR. D C C PHUKAN (R7)
58	WP(C)/110/2019	ARUNUDOJ JUNIOR COLLEGE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MR M HALOI MRS R BEGUM	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGOHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019

15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I & CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST  
[ SPECIAL LIST (CIVIL) ] DATED 03-01-2019  
TO 01-03-2019, ALONG WITH THE FOLLOWING  
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Crl.Rev.P./29/2019	M/S. GUPTA HARDWARE PVT. LTD. <b>Versus</b> LINTUMANI DAS AND ANR.	MR. M K NATH MS H KONWAR	PP, ASSAM
2	Crl.Rev.P./33/2019 FIXED	DR. AHMED ALI <b>Versus</b> GULSHAN JANNAT FERDOUSI	MR. S C BISWAS MR. S U AHMED	
3	Crl.Pet./98/2019	GAUTAM CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K JAIN MR. M KALITA MS. B GOSWAMI	PP, ASSAM
4	Crl.Pet./102/2019	BHARGAB CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D K BAGCHI	PP, ASSAM
5	Crl.Pet./109/2019 FIXED	SAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M RAHMAN MR A SHARMA	PP, ASSAM
<b>ADMISSION</b>				
6	CRP/56/2018 REV.PET. 106/16 in RSA 185/06(D/O)	AJORAM NATH <b>Versus</b> BASANTI BALA NATH AND 3 ORS.	MD. B ISLAM MR. A A MONDAL MD S HUSSAIN MD. A SHEIKH	MR H R A CHOUDHURY (R1) MS. R CHOUDHURY (R1- R4) MS. S S ZIA (R1)
<b>WITH</b>				
7	Review.Pet./106/2016	SRI AJORAM NATH <b>Versus</b> SMT BASANTI BALA NATH and 3 ORS	MR. D BARUAH	
8	MFA/160/2018	SMTI RINA DAS <b>Versus</b> THE UNION OF INDIA	MR. Z IQBAL MR. K KALITA MS. N RAFIQUE	
9	Crl.Pet./553/2018 FIXED	PRANJAL SEN DEKA AND 2 ORS. <b>Versus</b> ESHANI SEN DEKA	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA
10	Crl.Pet./714/2018 FIXED	OM PRAKASH GUPTA <b>Versus</b> RVL SECURITIES PVT. LTD.	MR H N SARMA	MR. D K KOTHARI MR. B DEKA MR. B P CHANGMAI



11	Crl.Pet./831/2018 FIXED	MANI DEVI GANGWAL @ MANI DEVI JAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI MR. D WANGDI	MS P KUMARI (R2) PP, ASSAM MS A BORBHUYAN (R2) MR. R P SINGH (R2)
12	Crl.Pet./1030/2018 WITH LCR 1 FILE	AMAR SINGH <b>Versus</b> THE UNION OF INDIA	MRS. R RONGMEI MR. B CHOUDHURY MS. K L R YANTHAN	SC, NCB
13	Crl.Pet./1033/2018 FIXED	PUTUL KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	MR J ABEDIN (R2-R5) MR. M A ISLAM (R2-R5) PP, ASSAM

**BAIL HEARING**

14	AB/3390/2018 FIXED	AMRIT SEN <b>Versus</b> THE STATE OF ASSAM	MR. K K BHATTACHARYYA MR G J SAIKIA	PP, ASSAM
15	AB/3392/2018 FIXED	SONALI SEN <b>Versus</b> THE STATE OF ASSAM	MR. K K BHATTACHARYYA MR G J SAIKIA	MR. P N GOSWAMI (FOR INFORMANT) MR. I KALITA (FOR INFORMANT) MR. K P PATHAK (FOR INFORMANT) PP, ASSAM

**ORDERS**

16	LA.App./8/2013 WITH LA.APP. 1/2012, 4/2012, 5/2012, 7/2012, 8/2012, 9/2012, 11/2012, 12/2012, 13/2012, 14/2012, 15/2012 & 17/2012 (ALL D/O)	THE G.M.CONN.F. RAILWAY <b>Versus</b> DINESH DAS and ANR	MS.M CHATTERJEE MS.D SONOWAL MS.U CHAKRABORTY SC, NF RLY	
17	FAO/4/2014 WITH MC 567/14 & 1434/14(D/O) & LCR	PRADIP SARMAH <b>Versus</b> M/S. POLYCON PERSPECTS and ANR.	MR.K N CHOUDHURY MR.A BORAH MR.M MAHANTA MR.R DUBEY MR.P K GARODIA	MR.D GOSWAMI MR.D K BAGCHI
18	MC/2759/2014 in Arb.A./14/2014	ASSAM STATE WEAVING and MANUFACTURING COMPANY LTD <b>Versus</b> MANJU GUPTA	MR.B D DAS MR.P BHOWMICK MS.R DEKA	MS.M DEV MS.N DEB MS.P DEB MR.D DEY
	WITH Arb.A./14/2014	ASSAM STATE WEAVING and MANUFACTURING COMPANY LTD <b>Versus</b> MANJU GUPTA	MR.B D DAS MR.P BHOWMICK MS.R DEKA	MS.M DEV MR.D DEY MS.N DEB MS.P DEB
19	I.A./826/2015 WITH LCR in LA.App./20/2005	SUSHIL KUMAR SARAF <b>Versus</b> THE COLLECTOR OF KAMRUP METRO and ORS	MR.B K JAIN MS.M DASGUPTA	GA, ASSAM MR.G SARMA
	WITH LA.App./20/2005 WITH LCR	NARAYANI DEVI SARAF <b>Versus</b> THE COLLECTOR OF KAMRUP METRO and ORS	MR.M R PATHAK MR.K R PATHAK	MR.K N CHOUDHURY(R-2) GA, ASSAM MS.R DEKA(R-2) MR.R DUBEY(R-2) MR.G SARMA MS.A B KAYASTHAR-2
	WITH I.A./827/2015 WITH LCR in LA.App./20/2005	SUSHIL KUMAR SAFAR <b>Versus</b> THE COLLECTOR OF KAMRUP METRO and ORS	MR.B K JAIN MS.M DASGUPTA	GA, ASSAM MR.G SARMA
	WITH I.A.(Civil)/969/2016 WITH LCR in LA.App./20/2005	ON THE DEATH OF KUSUM KHEMKA HER LEGAL HEIRS VIVEK KHEMKA AND ORS, <b>Versus</b> THE COLLECTOR OF KAMRUP METRO and ANR	MR.B K JAIN MS.M DASGUPTA	GA, ASSAM MR.G SARMA

	<b>WITH</b> I.A.(Civil)/970/2016 WITH LCR <b>in</b> LA.App./20/2005	ON THE DEATH OF KUSUM KHEMKA HER LEGAL HEIRS VIVEK KHEMKA AND ORS, <b>Versus</b> THE COLLECTOR OF KAMRUP METRO and ANR	MR.B K JAIN MS.M DASGUPTA	GA, ASSAM MR.G SARMA
	<b>WITH</b> I.A.(Civil)/971/2016 WITH LCR <b>in</b> LA.App./20/2005	ON THE DEATH OF KUSUM KHEMKA HER LEGAL HEIRS VIVEK KHEMKA AND ORS, <b>Versus</b> THE COLLECTOR OF KAMRUP METRO and ANR	MR.B K JAIN MS.M DASGUPTA	GA, ASSAM MR.G SARMA
20	I.A./1188/2015 <b>in</b> FAO/19/2015	MD ABDUL HALIM LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.A M BARBHUIYA MR.Z HAMMAD MS.F BEGUM	GA, ASSAM
	<b>WITH</b> FAO/19/2015	MD ABDUL HALIM LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.A M BARBHUIYA MR.Z HAMMAD MS.F BEGUM	GA, ASSAM
21	I.A./991/2016 <b>in</b> MFA SL.NO. 266064	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MD. MUKTAR KHAN and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	
22	MFA/76/2017 WITH LCR	UNION OF INDIA and ANR <b>Versus</b> M/S PURBANCHAL TRADERS	MR.B SARMAH(Rly.Adv.) MS.C DAS MSB DEVI	MR.A GOYAL MS.M SHARMA MR.K P MAHESWARI
23	MFA/157/2017 CAVT. NO. 525/2016 WITH LCR	SMTI KOWALI MANDAL <b>Versus</b> THE UNION OF INDIA,	MR. J MOLLAH MS. A BHANU MS. S P DAS	MR. A K SARKAR DR. B N GOGOI FOR CAVEATOR SC, NF RLY
24	I.A.(Civil)/3368/2017 FIXED <b>in</b> LA.App./274242/2016	AIRPORT AUTHORITY OF INDIA <b>Versus</b> PRAMILA DAS and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1) MR. G AGARWAL MS. R K SAINI (R1)
	<b>WITH</b> LA.App./274242/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI PRAMILA DAS and 2 ORS	MR. P K BORAH MR.S BORTHAKUR	
25	I.A.(Civil)/3373/2017 FIXED <b>in</b> LA.App./274222/2016	AIRPORT AUTHORITY OF INDIA <b>Versus</b> RAMA KANTA BARUAH and 7 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY, (R 1 TO 6) MR. G AGARWAL MS. R K SAINI, (R 1 TO 6)
	<b>WITH</b> LA.App./274222/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 7 ORS	MR. P K BORAH MR.S BORTHAKUR	
26	I.A.(Civil)/3376/2017 FIXED <b>in</b> LA.App./274160/2016	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SRI SATYA RAM BARUA and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	<b>WITH</b> LA.App./274160/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SATYA RAM BARUA and 2 ORS,	MR. P K BORAH MR.S K ROY MR.T BHARALI MR.S BARTHAKUR	
27	I.A.(Civil)/3378/2017 FIXED <b>in</b> LA.App./274062/2016	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI JADAB DAS and 2 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
	<b>WITH</b> LA.App./274062/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JADAB DAS and 2 ORS,	MR. P K BORAH MR.S BORTHAKUR	
28	I.A.(Civil)/3382/2017 FIXED <b>in</b> LA.App./274096/2016	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. AZAD ALI and 8 ORS.	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL

	<b>WITH</b> LA.App./274096/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD AZAD ALI and 8 ORS	MR. P K BORAH MR.S BARTHAKUR	
29	I.A.(Civil)/3384/2017 FIXED <b>in</b> LA.App./274246/2016 <b>WITH</b> LA.App./274246/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI SATYA RAM BARUA	MR. H NATH MR. P K BORAH MR. S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
30	I.A.(Civil)/3387/2017 FIXED <b>in</b> LA.App./274060/2016 <b>WITH</b> LA.App./274060/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI SATYA RAM BARUAH and 2 ORS AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JOGEN BAISHYA and 3 ORS,	MR.H NATH MR.P BORA MR.S BORTHAKUR	MS. M D CHOWDHURY MR. G AGARWAL
31	I.A.(Civil)/3389/2017 FIXED <b>in</b> LA.App./274117/2016 <b>WITH</b> LA.App./274117/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> JOGEN BAISHYA and 5 ORS, AIRPORT AUTHORITY OF INDIA, <b>Versus</b> MD. KASED ALI and 8 ORS,	MR. P K BORAH MR.S BORTHAKUR	MR. H NATH MR. P BORAH MR. S BORTHAKUR
32	I.A.(Civil)/3392/2017 FIXED <b>in</b> LA.App./274253/2016 <b>WITH</b> LA.App./274253/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD KASED ALI and 8 ORS AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI DEKHANBALAL DAS and 2 ORS,	MR.R K BORAH MR.S BARTHAKUR	MR. GA, ASSAM MR. GA, ASSAM
33	I.A.(Civil)/3394/2017 FIXED <b>in</b> LA.App./274208/2016 <b>WITH</b> LA.App./274208/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI DEKHANBALA DAS and 2 ORS AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. MIYAZAN ALI and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
34	I.A.(Civil)/3395/2017 FIXED <b>in</b> LA.App./274041/2016 <b>WITH</b> LA.App./274041/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD MIYAZAN ALI and 2 ORS AIRPORT AUTHORITY OF INDIA, <b>Versus</b> SRI SATYARAM DAS and 2 ORS	MR. P K BORAH MR.S BARTHAKUR	MR. H NATH MR. P BORA MR. S BORTHAKUR
35	I.A.(Civil)/3396/2017 FIXED <b>in</b> LA.App./274049/2016 <b>WITH</b> LA.App./274049/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SATYARAM DAS and 2 ORS. AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI AKAN DAS and 2 ORS,	MR.R P SARMAH MRM R ADHIKARI MR. P K BORAH MR.S BORTHAKUR MR.K D SINGH	MR. H NATH MR. P K BORAH MR. S BORTHAKUR
36	I.A.(Civil)/3396/2017 FIXED <b>in</b> LA.App./274049/2016 <b>WITH</b> LA.App./274049/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, <b>Versus</b> AKAN DAS and 2 ORS, ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS NUR MAHAL NESSA @ NUR MAHAN NESSA AND 8 ORS <b>Versus</b> ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS SALEKA KHATUN AND ANR	MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
37	Review.Pet./112/2018 in CRP 387/15(D/O)	SMTI BHARATI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G P BHOWMIK MR H RAHMAN MRS. M HORE	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR
38	Review.Pet./163/2018 in WP(C) 5195/16(D/O)	BABLA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM
38	Crl.Rev.P./486/2018 B/O		MR. S P CHOUDHURY MR. A S DHILLON	PP, ASSAM

39	Crl.Pet./988/2018 WITH OFFICE NOTE, B/O	DHIRAJ KUMAR JAISWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MR. S K SANGANERIA (R2) MR G JALAN (R2) PP, ASSAM
40	Crl.Pet./1214/2018 WITH LCR (SCAN COPY) 1 FILE	AKSHAY KUMAR JAISWAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. J ROY MS K GOGOI	PP, ASSAM
41	Crl.Pet./1300/2018 FIXED	UMESH CHUNGKRANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MR. M CHALIHA	PP, ASSAM
42	Crl.Pet./1311/2018 WITH OFFICE NOTE, FIXED	PANKAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K K MAHANTA MR. K M MAHANTA MRS N BEGUM MR R BORAH MS B DEKA	PP, ASSAM
43	Crl.Pet./1312/2018 FIXED	SPARSITA GARG AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D HAZARIKA MR. R PHUKAN PP, ASSAM	
44	Crl.Pet./1313/2018 FIXED	BANABASHI DAS <b>Versus</b> STATE OF ASSAM AND ANR.	MR. M A ISLAM MR. A ISLAM	PP, ASSAM
45	<b>WITH</b> Crl.Pet./1316/2018	BANABASHI DAS <b>Versus</b> STATE OF ASSAM AND ANR.	MR J ABEDIN MR. M A ISLAM MR. A ISLAM	PP, ASSAM
46	I.A.(Civil)/4141/2018 FIXED <b>in</b> LA.App./274198/2016 <b>WITH</b> LA.App./274198/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SMTI. DIPALI KALITA and 2 ORS.	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MRS. M D CHOUDHURY
47	<b>WITH</b> I.A.(Civil)/3381/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> DIPALI KALITA and 2 ORS.	MR. H NATH MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM MS. M D CHOWDHURY MR. G AGARWAL
47	I.A.(Civil)/4257/2018 FIXED <b>in</b> LA.App./274205/2016 <b>WITH</b> LA.App./274205/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. HAMID ALI AND 2 ORS.	MR. S BORTHAKUR MR. P K BORAH	GA, ASSAM
48	<b>WITH</b> I.A.(Civil)/3393/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> MD. HAMID ALI	MR. P K BORAH MR.S BARTHAKUR	MR. GA, ASSAM MR. GA, ASSAM
48	Crl.Pet./1/2019 FIXED	KANAK BARUAH <b>Versus</b> STATE OF ASSAM AND ANR.	MR.H NATH MR. S BORTHAKUR MR. P K BORAH	MS. M D CHOWDHURY MR. G AGARWAL
49	I.A.(Crl.)/15/2019 <b>in</b> Crl.Pet./609/2018 <b>WITH</b> Crl.Pet./609/2018	SMT. GIRIBALA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K D CHETRI	PP, ASSAM
49	<b>WITH</b> Crl.Pet./609/2018	SMT. GIRIBALA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S SARMA MS. S KAKATI MR. C CHAKRAVARTY	MR U S BORGHAIN MR. A BARUAH MS. M GOGOI PP, ASSAM
50	Crl.Pet./44/2019 FIXED	GIRIBALA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SARMA MR S SARMA MR. R HAZARIKA MS. S KAKATI MR. C CHAKRAVARTY	MR U S BORGHAIN (R2) MR. A BARUAH (R2) MS. M GOGOI (R2) PP, ASSAM
50	Crl.Pet./44/2019 FIXED	SHRIDHAR AMASIDHA AWATE <b>Versus</b> MAXIM INFRASTRUCTURE AND REAL ESTATE PVT. LTD.	MR. A N CHOWDHURY MR. P J SAIKIA MR. K BORUAH MS M NIROLA	
51	Crl.Pet./46/2019 FIXED	PRADIP CHIRANG <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS R R MUZIB	PP, ASSAM

52	Crl.Pet./89/2019 ( PERSONAL APPEARANCE ) ( IN CHAMBER, AT 1:30 P.M. ), FIXED	RAFIDA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. M BORAH	MS. J PAUL (R2) MS. M PATHAK (R2) PP, ASSAM MR. B S SINHA (R2)
53	I.A.(Civil)/296/2019 <b>in</b> CRP(I/O)/134/2017  <b>WITH</b> CRP(I/O)/134/2017	MD. NURUL HUSSAIN AND 8 ORS. <b>Versus</b> SMTI. JUNU BORA AND 9 ORS.  JUNU BORA and 2 ORS. <b>Versus</b> NURUL HUSSAIN and 16 ORS.	MR R CHAKRABORTY MR.M CHALIHA	MR R CHAKRAVORTY  MR H R A CHOUDHURY (R1, R2, R4, R5) GA, ASSAM MS. R CHOUDHURY (R1, R2, R4, R5) MS. S S ZIA (R1, R2, R4, R5)
54	I.A.(Civil)/351/2019 Test.Cas./3/2005(D/O), WITH LCR <b>in</b> Test.Cas./3/2005  <b>WITH</b> I.A.(Civil)/353/2019  <b>WITH</b> I.A.(Civil)/354/2019	MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS  MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS  MD. ABDUL MATLIB SAIKIA <b>Versus</b> MD. IFTIQUER HUSSAIN AND 6 ORS	MR. SHEELADITYA  MR. SHEELADITYA  MR. SHEELADITYA	MR Z MUKIT  MR Z MUKIT  MR Z MUKIT

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
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21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 03-01-2019 TO 01-03-2019 (CRIMINAL BENCH - I) (RELATING TO CRIMINAL APPEAL AND CRIMINAL REVISION ) AND (CRIMINAL BENCH - II) (RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	I.A.(CrI.)/828/2018 in CrI.A./326/2018	ABDUL JALIL SK @ ABDUL LALIL <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
	<b>WITH</b> CrI.A./326/2018	ABDUL JALIL SK @ ABDUL LALIL <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/829/2018 in CrI.A./326/2018	ABDUL JALIL SK @ ABDUL LALIL <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
<b>MOTION</b>				
2	Tr.P.(CrI.)/7/2019	MRINAL KUMAR MISHRA <b>Versus</b> RANJAN DAS	MR A SHARMA	
<b>ADMISSION</b>				
3	CrI.Pet./71/2015	M/S B M PAUL CHOUDHURY and COMPANY P LTD. and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI, GUWAHATI.	MR.P SARMAH MR.R SEKHAR MR.D DAS MS.S PHUKAN	SC, CBI
	<b>WITH</b> I.A./597/2016 in CrI.Pet./71/2015	CENTRAL BUREAU OF INVESTIGATION CBI, GUWAHATI. <b>Versus</b> M/S B M PAUL CHOUDHURY and COMPANY P LTD.	SC, CBI	MR. P SARMAH MR. R SEKHAR MR. D DAS MR. S PHUKAN
4	CrI.Rev.P./104/2016 WITH OFFICE NOTE	TARUN BOSE <b>Versus</b> SMT. MAMPI BOSE	MR.R SARMA MR.P BORAH	MR.A ROSHID MS.M R DEVI

5	Crl.Pet./440/2016	RAJA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.S BHUYAN MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	MR.D BARUAH(R-2) MS.M SONOWAL(R-2) PP, ASSAM
6	Crl.Pet./470/2016	MD. ARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.ASAD UDDIN MD.GIASH UDDIN MS.M BURAGOHAIN	MR.S HUDA(R-2) MR.N HOQUE R-2 MD.ARIF(R-2) PP, ASSAM
7	Crl.Pet./740/2016 FIXED	KAILASH SHARMA <b>Versus</b> THE STATE OF ASSAM and ANR.	MSJ BHUYAN MR.B SINHA MR.A K DAS MR.D J GOGOI	MR.A K BHUYAN(R-2) MS.B BHUYAN(R-2) MS.N CHOUDHURY(R-2) PP, ASSAM
8	Crl.Rev.P./105/2017	LALIT CH. BORAH <b>Versus</b> SARFARAZ ALAM and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.P BORAH	PP, ASSAM
9	Crl.Rev.P./228/2017 WITH LCR 1 FILE	KRISHANU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. G CHOUDHURY MSN KALITA MS.J HAZARIKA MR.P MAHANTA MR.R B GOHAIN	MR.D K MEDHI(R-2) PP, ASSAM
10	Crl.Rev.P./332/2017 WITH LCR 4 FILES	PATUN CHOUHAN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.R S CHAUHAN MS.B DEKA	MR.A K PURKAYASTHAR-2 MR.S K DAS(R-2) MS.M BHUYAN(R-2) PP, ASSAM
11	Crl.Rev.P./341/2017 WITH LCR 1 FILE	BIPUL NATH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. R BORAH MR. L GOGOI	MR. P SUNDI(R-2) PP, ASSAM
12	Crl.Rev.P./426/2017	DEBESH GOSWAMI <b>Versus</b> THE STATE OF ASSAM and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	B DEKA MR. S BATHARI MR. B P CHANGMAI PP, ASSAM
13	Crl.Rev.P./444/2017 WITH LCR 5 FILES	INDRA LASKAR <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA PP, ASSAM
14	Crl.Rev.P./470/2017	KHONIN MORAN @ BABA <b>Versus</b> SMT. JUNALI ORANG	MR.P J SAIKIA MR.A K GUPTA	MRS. R S DEURI MR. J RABHA
15	Crl.A./43/2019	SRI BHARAT CH. DAS <b>Versus</b> THE STATE OF ASSAM and ANR	MR. B K MAHAJAN MR. A CHOUDHURY MD R ALI MR. P K DAS MR N J DAS	PP, ASSAM

**WITH**

I.A.(Crl.)/92/2019  
in Crl.A./43/2019

SRI BHARAT CH. DAS  
**Versus**  
THE STATE OF ASSAM and ANR

MR. A CHOUDHURY  
MD R ALI  
MR. P K DAS  
MR N J DAS

PP, ASSAM

**ORDERS**

16	Crl.Pet./572/2012 FIXED	MD. JAMSHED ALI <b>Versus</b> MUSTT. NARJIMA BEGUM and ANR.	MR.B K DAS MR.A KHANIKAR MR.B KALITA MRS.P BORA	
17	Crl.Rev.P./196/2016 WITH OFFICE NOTE & LCR 2 FILES	INDRA NATH GOGOI <b>Versus</b> SMT. MINA CHETIA GOGOI and ANR.	MR.A SARMA MRM K ROY	PP, ASSAM
18	Crl.Pet./376/2016	SURAJIT DEWRI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.A K BHUYAN MS.N BARUAH MS.N CHOUDHURY MR.M BARUAH MS A BORBHUYAN	PP, ASSAM
19	Crl.Pet./380/2016	KRISHNA KUMAR SINGH <b>Versus</b> SMT. SANDHYA SINGH	MR.R KALITA MS.B BHUYAN MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI

20	Crl.Pet./423/2016	MD. MUBASHIR HASAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.G C PHUKAN MS.M DEV MS.M DEB MS.P DEB	PP, ASSAM
21	Crl.Pet./443/2016	TILAK HAZARIKA and 2 ORS <b>Versus</b> JAGAT NARAYAN YADAV	MR.P KATAKI MS.R BEGUM MR.D CHAKRABORTY	
22	Crl.Pet./487/2016 WITH OFFICE NOTE	M/S SILVER DROP FOOD AND BEVERAGES PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	PP, ASSAM
23	Crl.L.P./96/2017 WITH Crl.L.P./97/2017 in Crl.A. SL.NO. 302929/17, FIXED in Crl.A./302928/2017 <b>WITH</b>	SOMENDRA NATH DEKA <b>Versus</b> SMTI ANJANA SHARMA BHATTACHARYA and ANR,	MR.J SHARMA MR.P THAKURIA MR.G KAKATI MR.H J RAI	MR.A BISWAS(R-1) MR.R KALITAR-1 MR.H DAS(R-1) PP, ASSAM
24	Crl.L.P./97/2017	SOMENDRA NATH DEKA <b>Versus</b> SMTI ANJANA SHARMA BHATTACHARYA and ANR,	MR.J SHARMA MR.P THAKURIA MR.H J RAI MR.G KAKATI	MR.A BISWASR-1 MR.R KALITA(R-1) MR.H DAS(R-1) PP, ASSAM
25	Crl.Rev.P./111/2017	MALATI CHETRY <b>Versus</b> BIPUL KR. NATH	MR.Z ALAM MR.D SARMA	
26	Crl.L.P./122/2017 WITH OFFICE NOTE in Crl.A./307526/2017 <b>WITH</b> Crl.A./307526/2017 (Filing Number)	ASHIDA BEGUM @ MST. ASIDA BEGUM <b>Versus</b> SELIM ALI and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL MR.N I CHOWDHURY MR.A W AMAN	PP, ASSAM
27	Crl.Rev.P./135/2017 WITH OFFICE NOTE & LCR 4 FILES	ASHIDA BEGUM @ MST ASIDA BEGUM <b>Versus</b> SELIM ALI and 3 ORS	MR.S S S RAHMAN MR.S B RAHMAN	MR. PP, ASSAM PP, ASSAM
28	Crl.Rev.P./300/2017	SWAPAN KUMAR BANERJEE <b>Versus</b> SAURAV HAZARIKA	MR.H A AHMED MR.R ALI MS.F Y HUSSAIN MS.R PEGU MR.H N ISLAM	
29	Crl.Rev.P./344/2017 WITH OFFICE NOTE & LCR 3 FILES	PRANJAL KR. GOGOI @ PRANJAL GOGOI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.M BISWAS MS.S F MAITAI	PP, ASSAM
30	Crl.Pet./605/2017 WITH OFFICE NOTE	TAJ UDDIN LASKAR <b>Versus</b> MUSTT. NIJURUN NESSA LASKAR	MR.A Z AHMED MR.L R MAZUMDER	MR.A K TALUKDAR MR.F K R AHMED MR.S ISLAM
31	Crl.Pet./605/2017 WITH OFFICE NOTE	SANKAR BISWAS <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. G CHOUDHURY	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA PP, ASSAM
32	I.A.(Crl.)/835/2017 FIXED in Crl.Rev.P./461/2017 <b>WITH</b> Crl.Rev.P./461/2017	MD. HARMUJ ALI <b>Versus</b> MD. ASADULLA and ANR.	MR.J AHMED MR A N AHMED	MR A ALI MS. M KHATUN
33	I.A.(Crl.)/835/2017 FIXED in Crl.Rev.P./461/2017 <b>WITH</b> Crl.Rev.P./461/2017	MD. HARMUJ ALI <b>Versus</b> MD. ASADULLA and ANR.	MR.J AHMED MR A N AHMED	MR A ALI MS. M KHATUN
34	Tr.P.(Crl.)/42/2018 FIXED	PINKY KALITA <b>Versus</b> BHUPEN KALITA	MR. C S SARKAR	
35	Crl.L.P./109/2018 WITH OFFICE NOTE in Crl.A./6499/2018 <b>WITH</b> Crl.A./6499/2018 (Filing Number) <b>WITH</b> I.A.(Crl.)/654/2018	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA MS. K SAIKIA	MR. A BHATTACHARJEE
36	Crl.L.P./109/2018 WITH OFFICE NOTE in Crl.A./6499/2018 <b>WITH</b> Crl.A./6499/2018 (Filing Number) <b>WITH</b> I.A.(Crl.)/654/2018	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA MS. K SAIKIA	MR. A BHATTACHARJEE
37	I.A.(Crl.)/654/2018	SHRI ANUP KUMAR DUTTA <b>Versus</b> SHRI K.H. BIMALENDU SINGHA	MR. R C SAIKIA MS. K SAIKIA	MR. A BHATTACHARJEE



34	CrI.A./130/2018 WITH OFFICE NOTE & LCR 3 FILES	MAHIZUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN MR. M A AHMED	PP, ASSAM
35	CrI.A./215/2018 WITH OFFICE NOTE & LCR 4 FILES	MD ABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
<b>WITH</b>				
	I.A.(CrI.)/537/2018 <b>in</b> CrI.A./215/2018	MD ABUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
36	CrI.Pet./914/2018	JUNU RANI BAISHYA <b>Versus</b> AMBIKA HALOI	MR H GUPTA MS. R M SARMAH	
37	I.A.(CrI.)/996/2018 WITH OFFICE NOTE & LCR 6 FILES <b>in</b> CrI.A./286/2016	GIREN RAY @ RINKU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K SARMA MS. B BHUYAN	PP, ASSAM
<b>WITH</b>				
	CrI.A./286/2016	SRI GIREN RAY @ RINKU DAS <b>Versus</b> THE STATE OF ASSAM	MR.P KATAKI MR.P K SARMA MS.B BHUYAN MS.B MAHANTA	PP, ASSAM
38	I.A.(CrI.)/76/2019 WITH LCR 2 FILES, B/O <b>in</b> CrI.Rev.P./443/2011	PARAMANANDA RAJBONGSHI <b>Versus</b> SMTI. QUEEN DAS	MR. S P ROY MS. K GOGOI MR A K RAI MS. N RAI	MR. N N JHA
<b>WITH</b>				
	CrI.Rev.P./443/2011	PARAMANANDA RAJBONGSHI <b>Versus</b> SMTI. QUEEN DAS	MR. S P ROY MR.R P SARMAH MRM R ADHIKARI MR.S M SARMA MR.K GOGOI MR A K RAI MS.B DAS MS K GOGOI MS. N RAI MR.K K UPADHYAY	MR.A K SHARMA MR.S P DEKA MS.D DUTTA MR. N N JHA A C RAY MR. M K RAUT MS.B KALITA

**HEARING**

39	CrI.Rev.P./121/2010 WITH LCR 3 FILES, FIXED	BONTI DUTTA BHARALI and ANR. <b>Versus</b> DULAL CHANDRA DUTTA	MR.S K MEDHI MR.R SARMA MR.A PATHAK MR.J DAS	MR.T THAKURIA MSG KALITA MS.J DEKA MR.A THAKUR
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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
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26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL  
(JAIL) AND CRIMINAL APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(CrI.)/21/2019 in CrI.A./7/2019	PUNARAM KURMI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A GANGULY MR.S SHARMA MR. B PRASAD MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
	<b>WITH</b> CrI.A./7/2019	PUNARAM KURMI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A GANGULY MR.S SHARMA MR. B PRASAD MR.P K BORDOLOI MR A SAIKIA	PP, ASSAM
2	I.A.(CrI.)/33/2019 WITH LCR 6 FILES & P.B. 2 NOS. in CrI.A./277/2016	MOINA BORA @ SUMIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY	PP, ASSAM
	<b>WITH</b> CrI.A./277/2016	MOINA BORA @ SUMIT <b>Versus</b> THE STATE OF ASSAM and ANR,	MS.B CHOUDHURY MR.B M CHOUDHURY MR.U CHOUDHURY MR.C PHUKAN	PP, ASSAM
3	CRL.A(J)/113/2016	SMT. RINA MAHLI <b>Versus</b> THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
4	I.A.(CrI.)/79/2019 WITH LCR 6 FILES in CrI.A./98/2017	THE NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> PRADIP BRAHMA @ PWLER	MR J A HASSAN	MR. B PRASAD
	<b>WITH</b> CrI.A./98/2017	SRI PRADIP BRAHMA @ PWLER <b>Versus</b> THE NATIONAL INVESTIGATION SGENCY	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.B R DAS	SC, NIA
5	I.A.(CrI.)/101/2019 in CrI.A./9298/2018	BISHNU NARZARY@ N. BERAMA <b>Versus</b> THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MR. B DEORI MS. I KEITZAR	SC, NIA

**WITH**  
Crl.A./9298/2018  
(Filing Number)

BISHNU NARZARY N. BERAMA  
**Versus**  
THE NATIONAL INVESTIGATING AGENCY  
(NIA)

**HEARING**

6	Crl.A./271/2015 WITH P.B. & LCR, FIXED	SRI JATIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	MR.K N KALITA(R-2) MS.J DEKA(R-2) MR.B KAKATI(R-2) PP, ASSAM
7	Crl.A./285/2015 WITH LCR 6 FILES & P.B. 2 NOS.	MD ABDUL AZID and 10 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.T ISLAM(R-2) MS.F AHMED(R-2) PP, ASSAM
	<b>WITH</b> I.A./1050/2016 <b>in</b> Crl.A./285/2015	MD.ASAD ALI <b>Versus</b> THE STATE OF ASSAM and ANR	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR.T ISLAM(R-2) MS.F AHMED(R-2) PP, ASSAM
8	Crl.A./303/2015 WITH P.B. & LCR	SRI KUMAR DEORI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.R BARUAH MS.K DEVI MR.U CHOUDHURY MS.K DAS	MR.J C GOGOI(R-2) MR.K KALITA(R-2) MR.R KALITA(R-2) MR.D HANDIQUE(R-2) MR.S ALIR-2 MR.N GOGOI(R-2) PP, ASSAM
	<b>WITH</b>			
9	Crl.A./297/2015	SRI CIVIL DEORI and 5 ORS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A M BORA MS.C CHOUDHURY MR.D GOGOI	MR.J C GOGOI(R-2) MR.R KALITA(R-2) MR.S ALI(R-2) MR.N GOGOI(R-2) PP, ASSAM MR.H KAKATI(R-2)
10	CRL.A(J)/1/2016 WITH LCR 5 FILES & P.B. 2 NOS.	RATUL NATH <b>Versus</b> THE STATE OF ASSAM	MR.D K BHATTACHARYYA AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/9/2016 WITH LCR 4 FILES & P.B. 2 NOS.	AJOY MURA <b>Versus</b> THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/44/2016 WITH LCR 5 FILES & P.B. 2 NOS.	SUKHLAL MAJHI and ANR. <b>Versus</b> THE STATE OF ASSAM	MS.R D MOZUMDAR AMICUS CURIAE	PP, ASSAM
13	Crl.A./179/2016 WITH LCR & P.B.	SRI DIBYAJYOTI BORAH <b>Versus</b> THE STATE OF ASSAM and ANR	MRM RAHMAN MRS BORGHAIN MSB DEVI MR.M BORGHAIN	PP, ASSAM
14	Crl.A./297/2016 WITH LCR & P.B.	SRI PRADIP BHARALI <b>Versus</b> STATE OF ASSAM and ANR	MR.S SHARMA MR.J ALI MS.P TALUKDAR MS.B M CHETRI MR.M P SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019

10)	MR S BORGHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP THE PRODUCTION LIST  
DATED 01-02-2019 ALONG WITH THE FOLLOWING  
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6008/2018 FIXED	SRI LALMOHAN DAS AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/6584/2018 WITH LCR, FIXED	MARIOM NESSA @ MARIYAM NESA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MD. S ISLAM MR. M ALI MR S ISLAM	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/6616/2018 WITH LCR, FIXED	JAHUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7260/2018 WITH LCR	ZAKIR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/7489/2018 WITH LCR, FIXED	AMIR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS. M AHMED MR. S I BORA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/7747/2018	HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/7836/2018	JAYEDA BEGUM @ JAYEDA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S R BARBHUIYA MR. M HUSSAIN MR. N HOQUE MR. B AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/7968/2018 WITH LCR, FIXED	NANIGOPAL SHIL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MR. F A HASSAN MS S SENGUPTA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/8005/2018 WITH LCR, FIXED	JORINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
10	WP(C)/8208/2018	SHASHIBHAN BEGUM @ SASHI BANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR D BARMAN MR. J A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/8272/2018	LAKHI DAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/8291/2018 WITH LCR, FIXED	KAJOLI BEWA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MS J BORAH MR. R K NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/8293/2018 WITH LCR, FIXED	KHITISH CH. RAI @ KHITISH ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR B CHANDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/8307/2018 FIXED	JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. Z HAMMAD MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/8310/2018	PRIYALAL MAZUMDER AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/8413/2018	PREMA @ PROMA LIMBU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/8419/2018	FIRUJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/8664/2018 FIXED	AJAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M RAHMAN MR. A RAHMAN MS A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	PIL/1/2019 WITH WP(C) 218/19(D/O), FIXED	BIMAL BHARALI <b>Versus</b> ASSAM CRICKET ASSOCIATION (ACA) AND 3 ORS	MR. S K DEKA MR. A GAUTAM	
20	WP(C)/301/2019	PRABIN LAHON AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K K PHUKAN	GA, ASSAM SC, M A C

**ORDERS**

21	Cont.Cas(C)/449/2017	IMAN HUSSAIN and 4 ORS, <b>Versus</b> RAJIV GAUBA	MR.L R MAZUMDER MR I HUSSAIN MRR KARIM MR.H A TALUKDAR	MR S C KEYAL MS G SARMAH
22	I.A.(Civil)/2588/2018 WITH LCR 1 FILE in WP(C)/5200/2017	SANGSER ALI @ SANGSER BHUYAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/5200/2017	SANGSER ALI @ SANGSER BHUYAN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MS N NASRIN MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
23	I.A.(Civil)/3233/2018 WP(C) 4513/2000(D/O) in WP(C)/4513/2000	RATAN DEV NATH AND 5 ORS <b>Versus</b> UNION OF INDIA and 5 ORS.	MR. A R SHOME MR. P MAZUMDER MR. S CHOUHAN	ASSTT.S.G.I. SC, F.T
24	I.A.(Civil)/3843/2018 in WA/316/2018	FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> N.E. TRADE AND TRANSPORT AND ANR	MR. B DEB MR. N DEURY	
	<b>WITH</b> WA/316/2018	FOOD CORPORATION OF INDIA AND 3 ORS <b>Versus</b> N.E. TRADE AND TRANSPORT AND ANR	MR. B DEB MR. N DEURY	MR. P P BARUAH MR. N DEKA MR. R SARMA MR. S TAI

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
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6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
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20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
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25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 54 TO 106 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/427/2019 in WP(C)/420/2019	NILAKSHYA SARMA <b>Versus</b> TEZPUR IDDGAH COMMITTEE AND 2 ORS.	MS D KALITA MR G CHOUDHURY MS A REHMAN MS. S KAUSHIK	S ALI
	<b>WITH</b> WP(C)/420/2019	TEZPUR IDDGAH COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R BARUAH MR S ALI MR. A IKBAL A I AHMED MS. M NATH	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
2	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR
3	WP(C)/6244/2013 FIXED	RANTU DAS and 2 ORS. <b>Versus</b> STATE OF ASSAM and ORS.	MR.R M DEKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MRS.R S CHOUDHURY	GA, ASSAM MR.Y DOLOI(R- 1-9) MR.A NATH MR.A DUTTA ADDL. AG, ASSAM SC, REVENUE
4	WP(C)/3081/2014 CONT.CASE(C) 653/14(D/O)	MANIK UDDIN AHMED @ MANIK UDDIN and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B ACHARYYA MS.S BEGUM MR.H A SARKAR	MR.M CHOUDHURY MR. N GOSWAMI (GA, ASSAM, R-2,3) MR.N UPADHYAYA MR. R BORPUJARI(SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 1,4)
	<b>WITH</b> WP(C)/2543/2018	MANIK UDDIN AHMED @ MANIK UDDIN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. H A SARKAR	GA, ASSAM

6	WP(C)/4329/2014 FIXED	ABDUL KADIR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K TALUKDAR MS.H DAS	GA, ASSAM MR.N DHARR-2 MR .B MALAKAR(R-2) MS.S DASGUPTA(R-2)
7	WP(C)/4843/2014 FIXED	SMTI. GULBAHAR BEGUM <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 3 ORS,	MR A ISLAM MR.S BANIK MR.S K ROY	MRP MUKHERJEE MR.P BORGOHAIN
8	WP(C)/5114/2014 FIXED	RAMANAND RAWNIAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	GA, ASSAM MS. I DEKA(R5 TO 7)
9	WP(C)/212/2015 FIXED	SUBANSIRI WELFARE SOCIETY and ANR <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	GA, ASSAM MR. S C KEYAL(Asst. S.G.I)
10	WP(C)/2004/2015 FIXED	TAPASH PAUL and 10 ORS, <b>Versus</b> THE STATE OF ASSAM and 8 ORS,		MR.H BURAGOHAIN SC, PWD(R1,2,3- 9)
11	WP(C)/5228/2015 FIXED	SRI SRI HAYAGRIBA MADHAV TEMPLE and ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOWDHURY MR.D CHOWDHURY	GA, ASSAM(R1-4)
12	WP(C)/5806/2015	M/S KABERI ENTERPRISE and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K MEDHI MR.A GANGULY MR.D P BORAH MR.A BORA	GA, ASSAM SC, FINANCE
13	WP(C)/7090/2015 FIXED	SMT. SADHANA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.B BHUYAN MR.N BORAH	GA, ASSAM
14	WP(C)/1783/2016 FIXED	MD. ABDUL SAMAD and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. P KATAKI MS. R BEGUM	GA, ASSAM
15	WP(C)/3463/2016 FIXED	ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.L R MAZUMDER	GA, ASSAM SC, PWD
16	WP(C)/6888/2016 FIXED	FAJAR ALI and 14 ORS. <b>Versus</b> THE GOVT. OF ASSAM and 4 ORS.	MR.Y S MANNAN MS.S GOHAIN	GA, ASSAM MR.P J PHUKAN SC, P C B A
	<b>WITH</b> I.A.(Civil)/1992/2016 <b>in</b> WP(C)/6888/2016	FAJAR ALI and 14 ORS. <b>Versus</b> THE GOVT. OF ASSAM and 4 ORS.	MR.Y S MANNAN MS.S GOHAIN	GA, ASSAM MR.P J PHUKAN SC, P C B A
17	WP(C)/429/2017 FIXED	HARE KRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.Y S MANNAN MS.S GOHAIN MS.P TAYE	DR.B AHMED(SC, INDUSTRIES & COMMERCE.)
18	WP(C)/3403/2017 FIXED	MANJUWARA KHATUN @ MONJURA BEGUM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.M K HUSSAIN MS.S Y AHMED MS.K SHARMA	GA, ASSAM(R1) SC, APDCL(R2-4)
	<b>WITH</b> I.A.(Civil)/4403/2018 <b>in</b> WP(C)/3403/2017	MANJUWARA KHATUN @ MONJURA BEGUM <b>Versus</b> DURGA PUJA COMMITTEE	MR. M K HUSSAIN MRS. S Y AHMED	GA, ASSAM SC, APDCL
19	WP(C)/4757/2017 FIXED	SANJIB RANJAN SAHA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.B K SEN MR.S ROY MR.K BAISHYA MS.S BIN MR.F HAQUE	GA, ASSAM

20	WP(C)/5680/2017	ABUL HASHEM ALI MONDAL <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. A K SARKAR MS. R BARUAH MS. M CHATTERJEE MS K KALITA MS. M ACHARYYA MRS. U CHAKRABORTY Rly. Adv. SC, NF RLY
21	WP(C)/6607/2017 FIXED	BENURAM DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.M DEKA MR.R SARMA MS.H TALUKDAR	GA, ASSAM MR.S B SARMA SC, AFDC
22	WP(C)/7011/2017	PRABHAT RAJKHOWA <b>Versus</b> THE HOUSING DEVELOPMENT FINANCE CORPORATION LTD. and 2 ORS.	MR.B M CHOUDHURY MR.P KALITA MR.D BARUAH MS.K GOGOI MRS.A BHATTACHARYYA	MR.P N GOSWAMI(R- 1-3) MR.I KALITA(R- 1-3) MR.K P PATHAKR- 1-3
23	WP(C)/1745/2018 FIXED	MAJIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	MS. B BARDALAI (SC, REVENUE AND DISASTER MANAGEMENT DEPT.) ASSTT.S.G.I.
24	WP(C)/3480/2018	M/S. SYNPACK FINANCE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
25	WP(C)/3646/2018 FIXED	SANJU BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D HAZARIKA	GA, ASSAM
26	WP(C)/5563/2018	CHANDAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS R DEKA MR. P BHOWMICK	GA, ASSAM MR. D BARUAH (R3, R4) MR. P K BORDOLOI (R3, R4)
27	WP(C)/5935/2018	DEBOJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	MR. P N GOSWAMI SC, EXCISE DEPTT.
28	WP(C)/5951/2018 FIXED	DEBARAJ RABHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	SC, FOREST ASSTT.S.G.I.
29	WP(C)/6541/2018 FIXED	GAZIMUDDIN HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	GA, ASSAM MR. A ROY (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
30	WP(C)/6747/2018	POWER GRID CORPORATION OF INDIA <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA MR B DUTTA	GA, ASSAM MR. B K DAS (R5)
31	WP(C)/6958/2018 FIXED	PUTUL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S BHUYAN MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM
<b><u>BAIL HEARING</u></b>				
32	AB/3760/2018 FIXED	MANOJ KUMAR UPADHYAY <b>Versus</b> THE STATE OF ASSAM	MR D DAS MR H NATH	PP, ASSAM

**ORDERS**

33	WP(C)/4622/2012 FIXED	HARESH DUTTA and 4 ORS. <b>Versus</b> ASSAM BOARD OF REVENUE and ORS.	MR.C BARUAH MR.R K TALUKDAR MRR K NEOG	MR.G N SAHEWALLA(Sr.Adv.)(R- 2 - 7) GA, ASSAM MR.MD ASLAM(R- 2 - 7) MR.U DUTTA MR.A CHETIA(R- 2 - 7) MS. N BORDOLOI (SC, REVENUE DEPT.) R-1 MSK KALITA MS.D SWAMIR- 2- 7
34	WP(C)/1494/2013 FIXED	LAKHAN CH. DEY and and 13 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S DASGUPTA MR. P K BORAH MS.M DASGUPTA	MR.A K SARKAR MR.A NATH MR B N GOGOI SC, NF RLY SC, REVENUE
35	MC/2649/2014 FIXED in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR <b>Versus</b> CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY
	<b>WITH</b> WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. <b>Versus</b> CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA	GA, ASSAM
36	WP(C)/672/2015 FIXED	HEM CH. GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D CHAKRABARTY MR.S R BORUAH	SC, AG(R3) MR.S CHAMARIA MR.R TALUKDAR SC, ELEMENTARY EDUCATIONR1-2 SC, UBI(R4-6)
37	I.A./1713/2016 in WP(C)/2359/2016	ANANTA TALUKDAR and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.I HUSSAIN MR.S BORA	SC, SOCIAL WELFARE
38	WP(C)/2278/2016	ANOWAR HUSSAIN SHAH <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR.Z HUSSAIN LEGAL AID COUNSEL	GA, ASSAM( R - 1,3,4,5 & 6) MRA R BHUYAN(R- 12 - 28) MR.M A I HUSSAIN(R- 12 - 28) MR.S H ZAMAN(R- 12 - 28) ASSTT.S.G.I. R - 2
39	WP(C)/6188/2016	MD. MOKTAB ALI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR.A M MAZUMDAR MR.R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)
40	WP(C)/1115/2017	BHAIRAB NATH <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM
41	I.A.(Civil)/1577/2017 MFA/234/2010 (D/O) in MFA/234/2010	MD.AMINUR ISLAM <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.	MR.J ABEDIN MR.A R AGARWALA MR.K I MAZUMDER MR.S H ZAMAN MR.H A KHAN	MR.S S SHARMA MR.S AGARWAL MR.K K BHATTA MR.R K BHATRA MR.V SHARMA
42	I.A.(Civil)/3594/2017 FIXED in WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.P DEB MS.N DEB	SC, G M D A SC, GMC

	<b>WITH</b> WP(C)/4764/2017	KALPANA SAHA @ KALPANA RANI SAHA <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 8 ORS.	MS.M DEV MS.N DEB MS.P DEB	MS.M HAZARIKA MR.S BORA MR.G RAHUL(R- 5-9) MS.J DAS(R- 5-9) MR. D GUPTA (R- 5 to 9) MR.D M NATH(R- 5-9) SC, GMC SC, G M D A
43	WP(C)/4713/2017 FIXED	POOJA HARDWARE STORES <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.B P BORAH MR.M K DAS MS.Z ANJUM MS.D DAS MS.J SAIKIA MR.R KAMAN	MR.A K SARKAR SC, NF RLY
	<b>WITH</b> I.A.(Civil)/517/2018 <b>in</b> WP(C)/4713/2017	POOJA HARDWARE STORES <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. B P BORAH MR. D DAS MR. P J DUTTA	MS. M BHATTACHARJEE SC, NF RLY
44	WP(C)/5951/2017 FIXED	MAHAR ALI <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR B CHANDA MR. Y ALI MR. F R CHOUDHURY	GA, ASSAM MR. S AHMED (R12-R14) MR. D DAS (R6-R10) MR. M BARUAH (R6-R10)
45	Cont.Cas(C)/157/2018 FIXED	MONJULA MAHANTA AND 4 ORS. <b>Versus</b> RAJESH PRASAD AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. J TAMULI	MS M HAZARIKA(R2) MS M HAZARIKA(R2) MR. D SAIKIA (R1) MR. R BORPUJARI (R1) MR. B GOGOI (R1) MR P NAYAK (R1) MS. S KHOUND (R3) MS. S KHOUND (R3) MS. N BORDOLOI (R1)
46	Cont.Cas(C)/355/2018 FIXED	SONITPUR DHATRI SEWA SAMITY <b>Versus</b> SRI RITURAJ BORA	MR. J I BORBHUIYA F BEGUM MR. L MOHAN MR. M RAHMAN	MR. S P DAS
47	Cont.Cas(C)/360/2018 FIXED	SMTI. BIJUMONI BHUYAN <b>Versus</b> SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. S BORTHAKUR (R2) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)
48	Cont.Cas(C)/385/2018	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> AJIT KAKATI AND 2 ORS.	MR. K N CHOUDHURY MR. D J DEKA MR D DEKA MR. B K KASHYAP	MR. T C CHUTIA (R2, R3) MS. N DAS (R2, R3) MR D K ROY (R2, R3) MS. I KAKATI (R2, R3)
49	Cont.Cas(C)/431/2018	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE <b>Versus</b> PANKAJ NATH	MR G UZIR MR. S M BARUAH MR. M SAIKIA	MR B D DAS MR H K SARMA MRS R DEKA
50	I.A.(Civil)/3177/2018 MACApp./332/2013 (D/O) <b>in</b> MACApp./332/2013	MRS. SWAPNA BORDOLOI @ DAS <b>Versus</b> MD. YASIN ALI AND 3 ORS	MR. A ALOM MR. A I UDDIN MR. M ALAMGEER	MR. M TALUKDAR (R - 3 & 4)
51	I.A.(Civil)/4025/2018 <b>in</b> WP(C)/5872/2014	THE RONGPUR SOCIO-ECONOMIC DEVELOPMENT COMMITTEE <b>Versus</b> SHYAMA PADA ROY AND 12 ORS.	MR. S BORTHAKUR	MR. N K BARUA
	<b>WITH</b> WP(C)/5872/2014	SHYAMA PADA ROY and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.K K DEY MRV K BAROOAH	MS.N MODI GA, ASSAM MR.S DUTTA MR.S DUTTA MR.C SHARMA MR.S BORTHAKUR((R. 6))

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 14**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
03-01-2019 TO 01-03-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 61 TO 106 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>			
1 WP(C)/1656/2014	TUFAIL AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.L N CHOUDHURY MR.R ALI MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.S KHAN	SC, EDU
2 WP(C)/4232/2015	SMT. MANJULA NATH and 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 172 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. H BARUAH MR. P BHARDWAJ MR.T N SRINIVASAN	GA, ASSAM (R5) MR. B K SARMA MR. M RAHMAN MR. D DAS MR. I AHMED SC, SOCIAL WELFARE1
<b>ADMISSION</b>			
3 WP(C)/7261/2015 P/H FIXED	THE JANIA ANCHALIK SR. MADRASSA and ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.N THAPA MR.B SINHA MR.M GOGOI	GA, ASSAMR3 MRK BHUYAN(R-4)(R-5-8) MR.H A AHMED(R-5-8) SC, SECONDARY EDUCATION(R1 & 2) MS.A KALITA(R-5-8) MR.A S AHMED(R-5-8)
<b>WITH</b> 4 WP(C)/514/2014 CAVT. NO. 28/2/014	THE MANAGING COMMITTEE, JANIA ANCHALIK SENIOR MADRASSA and ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR.B SINHA MR.S M H HAQUE	GA, ASSAM MRK BHUYAN MR.H A AHMED FOR CAVEATOR SC, EDU
5 WP(C)/4284/2008	SRI SISHURAM GOGOI and ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R P SARMAH MR.B S BASUMATARY MR. P N SHARMA MR.A NATH MS.J RAJKHOWA MS.R LAGACHU	GA, ASSAM
6 WP(C)/1073/2010 WP(C) 798/2010(D/O), FIXED	MD SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.M SINGH MR.M BISWAS MR.S DAS MRS.T SAIKIA	GA, ASSAM

	<b>WITH</b> MC/2572/2010 in WP(C)/1073/2010	Mrs. MONOWARA BEGUM <b>Versus</b> MD SHAHJAHAN ALI AND 5 ORS	MR.M DUTTA MR M RAHMAN	GA, ASSAM MR.S C BISWAS MS.P CHAKRABORTY SC, SOCIAL WELFARE GA, ASSAM
7	WP(C)/2314/2010	DWIPEN MEDHI and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.R C SAIKIA MR.P KHATANIAR MR.M KALITA MS.K SAIKIA MR.B N PATHAK MR. K SAIKIA MR.M J BARUA	
8	WP(C)/5211/2012 B/O	MADHAB ROY <b>Versus</b> STATE OF ASSAM and ORS.	MR.M DEKA MD.S ISLAM MR.S HOQUE MS.A BORUAH	MR.C BARUAH DR.B AHMED MR.G BAISHYA SC, AG SC, IRRIGATION SC, I A & A D MR.U K NAIR
9	WP(C)/4828/2013 FIXED	HADAYA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS.S K NARGIS MR.A F N U MOLLAH MS.A NEOG MS.B W AKHTARA	GA, ASSAM MR.B K SARMA MR.F U BORBHUIYA(R-7) MS.M BHATTACHARJEE(Addl. Sr. GA, Assam) MR.D PHUKAN(R-7) MRS.H AHMED(R-7) SC, SOCIAL WELFARE MR.B C CHOUDHURY(R-7) MR.A MATIN(R-7) MS.B R A SULTANA
10	WP(C)/507/2014	PUNESWAR DAS <b>Versus</b> ASSAM PUBLIC SERVICE COMMISSION and 9 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.C BARUAH GA, ASSAM SC, APSC MR.A TALUKDAR SC, PERSONNEL DEPT.
11	WP(C)/2920/2014	NURNEHAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H R A CHOUDHURY MRA R BHUYAN MR.A HUSSAIN MR.A AHMED MR.A DEWAN MR.A MATIN	SC, EDU
12	WP(C)/3919/2014 WP(C) 2/2014(D/O),FIXED	SABDER ALI and 77 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.A KUMAR MR.K U AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE)
13	WP(C)/4084/2014 FIXED	SMTI. RUNU DUTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.C BARUAH MR. Y DOLOI, SC, TRANSPORT (R1,3 AND 4) SC, AG MR.B GOGOI MS.B BHUYAN MR.U K NAIR SC, PENSION SC, IWT SC, FINANCE
14	WP(C)/4131/2014	JIRSONG TERANG, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MR.M KALITA MR.M PHUKAN MRB SARKAR MR.A PHUKAN	SC, FOREST SC, APSC MR.R K BORAH MR.J ISLAM MR.R HASSAN MR.T MOHAMMAD
15	WP(C)/4641/2014	REGIONAL PROVIDENT FUND COMMISSIONER <b>Versus</b> M/S REGIONAL MUGA RESEARCH STATION CENTRAL SILK BOARD,	MR.DILIP DEY MRD N BHATTACHARYA	MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MS.D BORA MS.P DEY



16	WP(C)/5323/2014	DR. NIPUN BARUWATI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.K BORUAH MR.K SINGHA MR.R S MISHRA SC, HIGHER EDUCATION
17	WP(C)/5528/2014	AMARENDRA DEKA <b>Versus</b> THE ENERGY and RESOURCES INSTITUTE and 5 ORS	MRS.A DEVI	MR.K N CHOUDHURY MS.R DEKA MS.A DEKA MR.P P MEDHI
18	WP(C)/5773/2014	MRS. BADIRUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM SC, BTC
19	WP(C)/5931/2014 FIXED	SMTI. JAHANARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA	MR.J HANDIQUE(R-4) MS U DAS MS.J HUDA SC, EDU
20	WP(C)/6091/2014	LALIT SARMAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS	MR.M SARMA MS.I GOHAIN MS.J M KALITA	GA, ASSAM
21	WP(C)/6251/2014 WP(C)/3325/2014,WP(C)/3614/2014, WP(C)/3002/2014(ALL DISPOSED OFF)	NOBIN SAIKIA and 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J SARMA MR.G SOREN MR.D J NEOG	SC, APDCL
22	WP(C)/6687/2014	SHIBU SINHA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.A R TALUKDAR MR.R S CHAUHAN MR.A H M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.
23	WP(C)/710/2015 B/O	SARMENT TERANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	MR.A C BURAGOHAINR1-3 SC, AG(R4) SC, PWD
24	WP(C)/928/2015 FIXED	SACHIN DUTTA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.K R BORA MR.A CHETIA MD.ASLAM	MR.P PATHAK(R-2,3&4) C.G.C. MSS CHANGKAKATI(R- 2,3&4) MR.S S ROY MR.A NARZERY(R-2,3&4) MS.P BARMANR-2,3and4 MS.S T BOKTH(R-2,3,&4) MS.J SAIKIA(R-2,3&4) ASSTT.S.G.I.(R-1)
25	WP(C)/1272/2015 FIXED	RAHIZUDDIN DEWAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.B GOGOI(R-6) SC, SECONDARY EDUCATION(R2-5)
26	WP(C)/1858/2015	ISLAM UDDION BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M HUSSAIN MR.N H BARBHUIYA	SC, ELEMENTARY EDUCATION SC, FINANCE
27	WP(C)/2109/2015	LAKSHI KANTA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R DUTTA MR.M K BORO	MR.P K DASR-7 SC, SECONDARY EDUCATION
28	WP(C)/2267/2015	SMTI KARABI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.Y S MANNAN MS.R AKHTAR MS.S GOHAIN	MR. R BORPUJARI(SC, Finance Deptt, R-4) SC, SECONDARY EDUCATION(R1-2)
29	WP(C)/3569/2015 FIXED	THE INDUSTRIAL PAPERSASSAM LTD. EMPLOYEES' UNION and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	GA, ASSAM SC, AIDC SC, FINANCE MR.S SAMARIA
30	WP(C)/3695/2015	RAJIB KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.R BARUAH MS.K DAS	SC, ELEMENTARY EDUCATION
31	WP(C)/5400/2015 FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.D K SARMAH MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM(R1-3) MR.I H SAIKIA(R-4) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.A PARAMANIKR-4 MR.M ALI(R-4)

32	WP(C)/5550/2015 B/O	ASSAM FOREST SERVICE CLASS-I ASSOCIATION and ANR. <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM SMTIH DEVI	SC, FOREST SC, FINANCE SC, PERSONNEL DEPT.
33	WP(C)/6116/2015	PADMA DHAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, SECONDARY EDUCATION(R1) SC, FINANCE(R2)
34	WP(C)/7672/2015	DULAL KAPASIA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.K DEVI MS.R BARUAH MS.K DAS	MS.M GOSWAMI(R-4) SC, SECONDARY EDUCATION
<b>ORDERS</b>				
35	WP(C)/2985/2010 WITH OFFICE NOTE	RAHIMA BEGUM and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 18 ORS.	MR.A SARMA MR.M SARMA MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	GA, ASSAM MR. S C BISWAS (R-12 TO 19) MR.B K SARMA MR.G UDDIN MR. M BISWAS (R-12 TO 19) MR. R K JAIN (R-12 TO 19) MR. M BAJAJ (R-12 TO 19) SC, SOCIAL WELFARE
36	WP(C)/4584/2013	FARUK AHMED and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 53 ORS	MS.S B CHOUDHURY MS.P PATHAK	SC, FINANCE
37	WP(C)/301/2014 B/O	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C.
38	WP(C)/1246/2014	SATYEN NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.P J SAIKIA MR.H BEZBARUAH MR.M PHUKAN MR. P DUTTA MR.P MAZUMDER	MR.I CHOUDHURY MRS M ABDULLAH P MR.J ALI SC, EDU
39	WP(C)/1252/2014	MS. HARRIET D. SANGMA <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL and 5 ORS.	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	SC, K A A C SC, EDU MRJ CHUTIA
40	WP(C)/1316/2014	RASMAN ALI <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMANY LTD. APDCL and 7 ORS.	MR. J H SAIKIA	SC, APDCL
41	WP(C)/1337/2014	LAKHYAJYOTI BARUAH and ANR <b>Versus</b> THE OIL INDIA LIMITED and 26 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MS.R KALITA MR.B SINHA	MR.S N SARMA MR.T J MAHANTA MR.T DEURI MRS.R S DEURI MR.U SAIKIA MS.S CHUTIA SC, OIL MS.J RABHA
42	WP(C)/2525/2014	JIT KR. DAS and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B N SARMA MS.B PATHAK MR.D DAS MS.G SARMAH MS.D DAS MR.U K NAIR	MR.N GOSWAMI GA, ASSAM SC, APDCL
43	WP(C)/428/2015	RAMNATH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.M BARMAN MS.D GHOSH MS. S SAIKIA MS.K DAS	GA, ASSAM MR J K PARAJULI (SC, Khadi Board)
44	WP(C)/618/2015	ABUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	DR.B AHMED MRM A BARBHUIYA	SC, ELEMENTARY EDUCATION(R 1-5)
45	WP(C)/653/2015	ABDUL MOTIN SAIKH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.S SARMA MS.M BARMAN	GA, ASSAM(R1-3)

46	I.A./876/2015 in WP(C)/401/2015	ALL ADIVASI STUDENTS ASSOCIATION OF ASSAM, REP. BY SRI RAPHAEL KUJUR <b>Versus</b> INDIAN TEA ASSOCIATION and ANR.	MR.S K MEDHI MR.A DAS MR.S R RABHA MR.R BAISHYA	GA, ASSAM MR.S SARMA MR.D BARUAH MS.B DAS MR.N B P SINGHA SC, LABOUR & UNEMPLOYMENT
	<b>WITH</b> WP(C)/401/2015	INDIAN TEA ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	GA, ASSAM MR.A BHATTACHARJEE(R-4) MR.S SARMA MR.P KALITA(R-4) SC, LABOUR & UNEMPLOYMENT
47	WP(C)/1952/2015 WP(C)/774/2016(D/O)	NUR ALOM KHANDAKAR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.S RAHMAN MR.S K MUKTAR	MR.S C KEYAL MR.H TALUKDAR MS.M DEKA MS.J DEKA ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1920/2017 in WP(C)/1952/2015	THE UNION OF INDIA <b>Versus</b> NUR ALOM KHANDAKAR and 5 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR.S RAHMAN MR.S K MUKTAR
48	WP(C)/4769/2015	MD. BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MR. S BISWAS	GA, ASSAM MR.B J TALUKDAR
49	WP(C)/5249/2015	KHAGEN PEGU GRADE-III and 46 ORS, <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.N BARMAN MS.J BARMAN MSA PHUKAN	GA, ASSAM MS.J HUDA MR.N BORAH SC, FINANCE
50	WP(C)/6000/2015	SMTI JAYASHREE DEKA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 6 ORS,	MR.D SARMA MR.S M SARMA MR.K GOGOI	MR.B K SARMA SC, SOCIAL WELFARE
51	WP(C)/7605/2015	CHANDAN DAS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.F U BORBHUIYA MS.S REHENA MR.A MATIN	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.(R1-6)
52	MC/37/2017 WP(C)/4676/2007(D/O) in WP(C)/4676/2007	UNION OF INDIA and ORS <b>Versus</b> THE GENERAL SECY. RAIL MAZDOOR UNION and ORS	DR. B N GOGOI (SC, RAILWAY) MR.H K DAS MS.B DEVI S SARMA	
	<b>WITH</b> WP(C)/4676/2007	UNION OF INDIA and ORS <b>Versus</b> THE GENERAL SECY. RAIL MAZDOOR UNION and ORS	DR. B N GOGOI DR. B N GOGOI MR.H K DAS MS.B DEVI SC, RAILWAY S SARMA	
53	I.A.(Civil)/272/2019 in WP(C)/4500/2015	SRI RAMKRISHNA KALITA AND 5 ORS. <b>Versus</b> M/S. ASSAM TUBES AND CONDUCTORS LTD.	MR A DASGUPTA MS B DAS	MR. P N GOSWAMI MR. I KALITA
	<b>WITH</b> WP(C)/4500/2015	M/S ASSAM TUBES and CONDUCTORS LTD. <b>Versus</b> RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
54	<b>WITH</b> WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. <b>Versus</b> MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS

55 **WITH** WP(C)/3657/2016 ASSAM CONDUCTORS and TUBES LTD. MR.P N GOSWAMI MR.A DASGUPTA(R-6)(R-1)  
**Versus** GOLAP DAS and 4 ORS. MR.N J KHATANIAR MR. R GA, ASSAM  
MR.R GOGOI MS.B DAS R-6R-1  
MR.I KALITA SC, INDUSTRIES &  
COMMERCE  
MR.R SARKAR(R-6)(R-1)  
SC, FINANCE

**HEARING**

56 WP(C)/2725/2010 PALASH PHUKAN and 166 ORS MR.A M MAZUMDAR MR.Y DOLOI(R- 1 to 6)  
P/H FIXED AT 2.00 P.M **Versus** MRA R BHUIYAN MR. D MAZUMDAR (ADDL.  
THE STATE OF ASSAM AND ORS MR.M A I HUSSAIN ADVOCATE GENERAL)  
ADDL. AG, ASSAM  
57 WP(C)/5367/2015 NUMALIGARH REFINERY LIMITED MR G N SAHEWALLA C.G.C.  
FIXED OFFICERS' ASSOCIATION MR.A CHETIA MS U DAS(R-6)  
**Versus** MD.ASLAM MS.A VERMA(R-6)  
THE UNION OF INDIA and 5 ORS MS.S KHANIKAR(R-6)  
MR.U K NAIRR-6  
MS.R DEVI

**WITH** I.A./1877/2015 NUMALIGARH REFINERY LIMITED MR.D K MISHRA C.G.C.  
**in** WP(C)/5367/2015 OFFICERS ASSOCIATION MR.B PRASAD MS.R DEVI  
**Versus** THE UNION OF INDIA and 5 ORS MR.S BANIK  
MR.D PHUKAN  
MR.S ALI

**WITH** I.A.(Civil)/211/2017 NUMALIGARH REFINERY LIMITED MR.A CHETIA C.G.C.  
**in** WP(C)/5367/2015 OFFICERS ASSOCIATION MD.ASLAM MS U DASR-6  
**Versus** THE UNION OF INDIA and 4 ORS MS.A VERMA(R-6)  
MS.S KHANIKAR(R-6)  
MR.U K NAIR(R-6)  
MS.R DEVI

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

-

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019

26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>BAIL HEARING (BA)</u></b>				
1	Bail Appln./2858/2018 FIXED	ISMAIL ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P SHARMAH MR P SONOWAL	PP, ASSAM
2	Bail Appln./2990/2018 FIXED	MUJAHID ALI <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
3	Bail Appln./23/2019 FIXED	UJIR ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS. C KALITA	PP, ASSAM
4	Bail Appln./28/2019 FIXED	JUGAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS J KALITA MR R ISLAM	PP, ASSAM
5	Bail Appln./38/2019 FIXED	RAJU ANSARI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
6	Bail Appln./87/2019 FIXED	SAIFUL ISLAM @ ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
7	Bail Appln./88/2019 FIXED	PRADIP CHANDRA DAS @ PADU DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN	PP, ASSAM
8	Bail Appln./92/2019	DEBESWAR BASUMATARY AND ANR. <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. R HAZARIKA MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY	SC, NCB
9	Bail Appln./134/2019 FIXED	PRANAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
10	Bail Appln./140/2019 FIXED	HAFIJUL @ HAFIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
11	Bail Appln./152/2019 FIXED	RANGANAV KR. BAROOAH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
12	Bail Appln./153/2019 WITH OFFICE NOTE, FIXED	JAINUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
13	Bail Appln./154/2019 FIXED	SANJIB BASUMATARY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM

14	Bail Appln./156/2019 WITH OFFICE NOTE, FIXED	RAKESH KR. SHAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR L SARMA MR. U SAIKIA MR. N DUBEY MR. K MALAKAR	PP, ASSAM
15	Bail Appln./159/2019 FIXED	MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA	PP, ASSAM
16	Bail Appln./178/2019 FIXED	AJIT SINGH @ MUNNA <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
17	Bail Appln./194/2019 FIXED	NUR JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<b>BAIL HEARING</b>				
18	AB/2286/2018 FIXED	HAMIDOR RAHMAN @ KAMAL <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA MS N ISLAM MS. L ISLAM	PP, ASSAM
19	AB/2730/2018 FIXED	JAMAL UDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR. K I MAZUMDER	PP, ASSAM
20	AB/2774/2018 FIXED	BHASKAR OJAH <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. T DEURI J RABHA MS. M BAISHYA	PP, ASSAM
21	AB/2865/2018 FIXED	MUN ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
22	AB/2898/2018 FIXED	UZZAL SARMA <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MS S DEKA	PP, ASSAM
23	AB/2906/2018 FIXED	ABDUL JABBAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
24	AB/2920/2018 FIXED	JITENDRA SINGH @ PAPU SINGH <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
25	AB/2991/2018 FIXED	DIPAK KR. BARUAH <b>Versus</b> THE STATE OF ASSAM	MR D DAS MR S KHOUND MS. N BARUAH MR. K MOHAMMAD	PP, ASSAM
26	AB/3023/2018 FIXED	PRIYESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MR S DAS MS P DASGUPTA	PP, ASSAM
27	AB/3049/2018 FIXED	GAURAV AGARWAL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
28	AB/3361/2018	SANDEEP KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
29	AB/3362/2018	KAPIL DEV SINGHAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
30	AB/3416/2018	DEEPAK @ PRADIP KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA	PP, ASSAM
31	AB/3052/2018 FIXED	IMRAN ALI @ IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM

32	AB/3064/2018 FIXED	PULEN RAJBANSHI <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN	PP, ASSAM
	<b>WITH</b>			
33	AB/3070/2018	BHABESH BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH	PP, ASSAM
34	AB/3079/2018 FIXED	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
35	AB/3119/2018 FIXED	AMARENDRA ROY @ AMREN ROY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MD H R AHMED	PP, ASSAM
36	AB/3190/2018 FIXED	JAYNAL ABEDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOU DHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
37	AB/3255/2018 FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. A M KHAN MD R AMIN	PP, ASSAM
38	AB/3281/2018 FIXED	DURLAV SUTRADHAR <b>Versus</b> THE UNION OF INDIA	MR F HAQUE	SC, NCB
39	AB/3303/2018 FIXED	ADIL HAQUE <b>Versus</b> THE STATE OF ASSAM	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR. A M ALAMAN	MR. K KALITA (FOR INFORMANT) PP, ASSAM
40	AB/3398/2018 FIXED	KURBAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A C BURAGOHAIN MS. H DAS	MR. A KHANIKAR (FOR INFORMANT) MR. P KONWAR (FOR INFORMANT) PP, ASSAM
	<b>WITH</b>			
41	AB/3399/2018	KURBAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A C BURAGOHAIN MS. H DAS	MR. A KHANIKAR (FOR INFORMANT) MR. P KONWAR (FOR INFORMANT) PP, ASSAM
42	AB/3441/2018 FIXED	KARAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
43	AB/3555/2018 FIXED	ZEARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MR. M HASHAN	PP, ASSAM
44	AB/3684/2018 FIXED	RIAZ UDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
45	AB/3698/2018 FIXED	NUR SOFIQUL WAZID <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. P BORDOLOI MR. M ALOM	PP, ASSAM
46	AB/3751/2018 FIXED	DHARMA RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
47	AB/3752/2018 FIXED	NARAYAN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
48	AB/3836/2018 FIXED	KIRITI BARUA <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
49	AB/3863/2018 FIXED	KABITA SHARMA KAKOTY <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	PP, ASSAM



50	AB/3881/2018 FIXED	MAJIRON NESSA <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
51	AB/3931/2018 FIXED	SARAT DAS <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR. N K DEKA	PP, ASSAM
52	AB/3983/2018 FIXED	KRISHNA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
53	AB/17/2019 FIXED	PUTUL ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
54	AB/31/2019 FIXED	SHAHABUDDIN @ SAHABUDDIN SK. AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED A S SK	PP, ASSAM
55	AB/38/2019 FIXED	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
56	AB/58/2019 FIXED	BISWAJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. R SINGHA	MR. P PATHAK (FOR INFORMANT) MR. A NARZARI (FOR INFORMANT) PP, ASSAM
57	I.A.(CrI.)/59/2019 FIXED in AB/3183/2018  <b>WITH</b> AB/3183/2018	IFTIKAR ALI @ IFTIKAR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM  IFTIKAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE  MR F HAQUE	PP, ASSAM  PP, ASSAM
58	AB/62/2019 FIXED	SUMESWAR DAS @ BHULONG <b>Versus</b> THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MR. S AHMED MR K TALUKDAR	PP, ASSAM
59	AB/67/2019 FIXED	RUPAWATI PEGU AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM
60	AB/93/2019 FIXED	RAJIB KAMAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M K MISRA MR. M CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	PP, ASSAM
61	AB/109/2019 FIXED	SOHRAB ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM MR A A DEWAN MR. K N KALITA MRS. P PHUKAN	PP, ASSAM
62	AB/111/2019 FIXED	IDRISH ALI <b>Versus</b> THE STATE OF ASSAM	MR. I HUSSAIN MR. F A HASSAN	PP, ASSAM
63	AB/115/2019 FIXED	MOMIR ALI @ MD. MOMINUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM MR. M HAQUE MR. A A MONDAL MR S HUSSAIN	PP, ASSAM
64	AB/118/2019 FIXED	ASHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MR. M HUSSAIN	PP, ASSAM
65	AB/191/2019 FIXED	JAHIRUL ALOM PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
66	AB/192/2019 FIXED	AZIZUL HOQUE @ AYZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M MONDAL	PP, ASSAM

67	AB/198/2019 FIXED	SOIDUR RAHMAN @ MONU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR Z HUSSAIN MR. M HAQUE	PP, ASSAM
68	AB/206/2019 FIXED	SIRAJ UDDIN MAJUMDAR @ SIRAJ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
69	AB/208/2019 FIXED	MAKIBUL DEWAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
70	AB/214/2019 FIXED	MAJNUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
	<b>WITH</b>			
71	AB/213/2019	SALEHA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU	PP, ASSAM
72	AB/215/2019 FIXED	SAILEN DAS <b>Versus</b> THE STATE OF ASSAM	MS. M BORAH	PP, ASSAM
73	AB/218/2019 FIXED	IMDADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR A HAWARI MR M MONDAL	PP, ASSAM
74	AB/220/2019 FIXED	IMDADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR A HAWARI MR M MONDAL	MR. S ISLAM (FOR INFORMANT) PP, ASSAM
75	AB/222/2019 FIXED	MRINAL BHATTACHARYYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. S ISLAM MR A HAWARI	PP, ASSAM
76	AB/246/2019 FIXED	SUZAUL KARIM @ SUZAMUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
77	AB/247/2019 FIXED	JOHN RICKY MARAK @ BILBERT AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA MS. U HAZARIKA	PP, ASSAM
78	AB/259/2019 FIXED	SOIDUR RAHMAN @ MONU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
79	AB/261/2019 FIXED	ANGSHOOMAN BAROOWA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGOHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019

16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,8th February 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 19**

**[CIVIL BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/229/2017 B/O	M/S. MACHINE SALES and SERVICE and ANR. <b>Versus</b> JUGAL KISHORE LOHIA	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MD.ASLAM	MR.S P ROY MS.N RAI MRA K RAI MS.U DEKA
2	CRP/91/2018 CAVT. NO.0612/2018 FIXED	CURFEW ROY <b>Versus</b> TUSHAR KANTI ROY AND 6 ORS.	MR. S AGARWAL MS P MISHRA MR. H L MAURYA MR. L SRIVASTAV	MS. K YADAV MR. R J BORDOLOI (R1) MS. M BHATTACHARJEE MR. A KABRA MR. N BORUAH (R2-R4, R6, R7) MR. R ALI (R1) MR. R L YADAV FOR CAVEATOR
3	CRP(I/O)/407/2018 FIXED	TARUN CHANDRA MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS. N BEGUM MS P THAPA MS. R BORA	MR. B KALITA (R2) MR. M RAHMAN (R2) MR. B BARMAN (R6, R7) MR. A KHANIKAR (R2) MS. S BISWAS (R2) ASSTT.S.G.I.
4	I.A.(Civil)/2969/2018 IN RFA 19/2012(D/O), FIXED in RFA/19/2012	WAHIDA KHANNAM AND 3 ORS <b>Versus</b> ON THE DEATH OF NURUL AMAN AND NURUL ASHAN THEIR LEGAL HEIRS NASIMA AMAN AND 2 ORS	MR. R K DUTTA MR. U J SAIKIA	
	<b>WITH</b> I.A.(Civil)/2970/2018	WAHIDA KHANNAM AND 3 ORS <b>Versus</b> ON THE DEATH OF NURUL AMAN AND NURUL ASHAN THEIR LEGAL HEIRS NASIMA AMAN 2 ORS.	MR. R K DUTTA MR. U J SAIKIA	
5	MACApp./76/2019	MISS RITUPARNA SARMAH AND 2 ORS <b>Versus</b> SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	
6	MACApp./83/2019	JAHIDA KHATUN @ PARBIN AND 2 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
7	MACApp./84/2019	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BABUL MAHANTA @ BABUL CH. MAHANTA and 2 ORS	MR. R C PAUL MRS. S ROY	MR. Z IQBAL(R-1) MR. K KALITA(R-1) MS. S PARBIN

	<b>WITH</b> I.A.(Civil)/446/2019 <b>in</b> MACApp./84/2019	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> BABUL MAHANTA @ BABUL CH. MAHANTA and 2 ORS	MR. R C PAUL MRS. S ROY	MR. Z IQBAL(R-1) MR. K KALITA(R-1) MS. S PARBIN
<b>ORDERS</b>				
8	RSA/138/2005 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/75/2019 <b>in</b> RSA/138/2005  <b>WITH</b> I.A.(Civil)/76/2019 <b>in</b> RSA/138/2005  <b>WITH</b> I.A.(Civil)/77/2019 <b>in</b> RSA/138/2005	FOIZIA BEGUM <b>Versus</b> ABDUL HAMID SARKAR AND ORS  FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID SARKAR, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.  FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID, HIS LEGAL HEIRS REPRESENTING AND 2 ORS.  FOZIA BEGUM <b>Versus</b> ON THE DEATH OF ABDUL HAMID SARKAR ,HIS LEGAL HEIRS REPRESENTING AND 2 ORS.	MRG P BHOWMIK MS.J PURKAYASTHA MR.K ANAM  MR G P BHOWMIK  MR G P BHOWMIK  MR G P BHOWMIK	MR.H SARMA MS. M BHARALI  MR A D CHOUDHURY  MR A D CHOUDHURY  MR A D CHOUDHURY
9	MACApp./32/2011 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI IRA SONOWAL AND ORS	MS.M CHOUDHURY MR.A AHMED MR.S DUTTA(Sr,Adv.) MR.C SHARMA	MR.T J MAHANTA MS.P BHATTACHARYA MR.P D NAIR MR G ALAM MR.H ROHMAN MS.D DUTTA
10	MACApp./205/2011 WITH MC 3378/11 & LCR	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> LATA AGARWALA AND ORS	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.K AGARWAL MR.S K JAIN MR.B K JAIN MS.P C B NAIR MR.M DEY
11	<b>WITH</b> MACApp./209/2011	LATA AGARWAL AND 2 ORS <b>Versus</b> BIKASH KUMAR JAIN AND ORS	MR.K AGARWAL MR.M DEY	MR.S K JAIN MR.D K DAS MR.B K JAIN MR.R GOSWAMI
12	RSA/167/2013 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/3605/2018 <b>in</b> RSA/167/2013	LATIKA KALITA <b>Versus</b> NANI KALITA  NANI KALITA <b>Versus</b> SMTI. LATIKA KALITA	MR.M H RAJBARBHUIYAN MR.A MANNAF MRA K AHMED MR.A HUSSAIN	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY  MR. M H RAJBARBHUIYAN MD. A MANNAN
13	MACApp./269/2013	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> KRITANJALI DUTTA and 6 ORS.	MS.M CHOUDHURY MR.A AHMED MR.S DUTTASr.Adv. MR.C SHARMA MS.S THAKURIA	MR.R GOSWAMI MS.M SAIKIA MS.P BORSAIKIA
14	MACApp./157/2014 WITH LCR  <b>WITH</b> MC/1811/2014 <b>in</b> MACApp./157/2014	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GOURANGA DEVNATH and 2 ORS.  UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> GOURANGA DEVNATH and 2 ORS.	MR.S S SHARMA MS.L SHARMA MRA SHARMA  MR.S S SHARMA MS.L SHARMA MRA SHARMA	
15	MACApp./191/2014 WITH OFFICE NOTE & LCR	SMTI DEVI BASUMATARY @ DEVI GOGOI <b>Versus</b> AJIT CHETIA and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	

16	MACApp./193/2014 WITH LCR	MRS. LULUMONI BHARALI and 3 ORS. <b>Versus</b> BITUPAN BHARALI and 2 ORS.	MR.S K GOSWAMI MR.B KAKATI MR.C M MAHANTA	MR.R GOSWAMIR-3 MR.I ALAM(R-3) MS.M SAIKIA(R-3)
17	MACApp./226/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> AMINA AKHTARA and 3 ORS.	MR.R C PAUL MS.S ROY	MR.M DUTTA(R-1) MR.P A AHMEDR-1and2 MR.A HUSSAIN(R-1) MRS.R BARKATAKY(R-2)
18	<b>WITH</b> MACApp./89/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SHILA ADHIKARY and 4 ORS.	MR.R C PAUL MS.S ROY	MR.S DEY
19	MACApp./255/2014 WITH LCR	NATIONAL INSURANCE CO LTD <b>Versus</b> CHUTU BALA SUTRADHAR and ANR	MR.B K PURKAYASTHA MS.U K PURKAYASTHA	
20	MACApp./307/2014 WITH LCR	SOMOTHI DAIMARI <b>Versus</b> DIBYAJYOTI SAIKIA and 2 ORS	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	MR.R GOSWAMI(R-3) MR.I ALAM(R-3) MS.M SAIKIA(R-3)
21	CRP/457/2014 WITH LCR, B/O	M/S SUPREME TEA COMPANY <b>Versus</b> ASHOK KUMAR CHHAJER	MR.A K MAHESWARI	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
22	MACApp./196/2015 WITH LCR	NATIONAL INSURANCE CO.LTD. <b>Versus</b> SMT KHIRA BORAH and 2 ORS.	MR. R K BHATRA MS. P HUJURI MR. A SAIKIA MS. A BORA	MS. P BHATTACHARYA MR. R DEV (R3) MS. S BARAT (R3)
23	MC/526/2015 in MAC.APP. SL.NO. 244637, FIXED	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> TAPAS KANTI DEY @ TAPASH and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M SARANIAR-1 MR.S U AHMED(R-1)
24	I.A./2534/2015 IN RSA SL.NO. 166261, FIXED	ATUL CHANDRA DAS <b>Versus</b> MD. ABDUL MALIK and ANR	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MD. R ALI MR.S HUSSAIN(R-2) MD.M Z SHAH(R-2) MR. A M KHAN MR.H A AHMED(R-2) MR.R ALIR-2 MR H HOQUE(R-1)
25	I.A./737/2016 in MAC.APP--	SRI NABIN TANTI and 3 ORS. <b>Versus</b> SRI SANJIB BORO and 3 ORS.	MR.M TALUKDAR MS.D KALITA	MR.K K DEY(R-4) MR.S K GOSWAMI(R-3) MR.N BARMANR-3 MR. D NATH(R-2) MRV K BAROOAH(R-4) MR.R KATHKATIA(R-3)
26	I.A.(Civil)/1851/2016 CAVT. NO. 1649/2015 in MACApp./262687/2015 <b>WITH</b> MACApp./262687/2015 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS, <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.R KATHKATIA	MR.S K SANGANERIA MR.N K BHATRA FOR CAVEATOR
27	MACApp./119/2017 WITH OFFICE NOTE & LCR <b>WITH</b> I.A.(Civil)/892/2017 in MACApp./119/2017	NEW INDIA ASSURANCE CO. LTD., <b>Versus</b> SMTI BANTI BORGHAIN and 3 ORS, <b>Versus</b> NEW INDIA ASSURANCE CO. LTD., SMTI BANTI BORGHAIN and 3 ORS,	MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	MR.S CHAKRABORTY MS.S HAZARIKA MR.S CHAKRABORTY MS.S HAZARIKA
28	CRP/289/2017 B/O	FATEH MAHAMMAD <b>Versus</b> RAMESH KR. BAJAJ	MR.S P ROY MS.N RAI MRA K RAI MR.M MANOHAR	

29	MACApp./292/2017 WITH OFFICE NOTE	MRS SWAPNALI DOWARAH and 2 ORS <b>Versus</b> THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED and 2 ORS	MR.R BARUAH	MR.R GOSWAMI(R-1) MS.M SAIKIA(R-1) MS.P BORTHAKURR-1
30	MACApp./483/2017 WITH LCR	SRI BALI BHUYAN <b>Versus</b> THE NATIONAL INSURANCE CO LTD and 4 ORS	MS.S KHANIKAR MS.P BARUAH	S MOCHAHARI MRS. M CHOUDHURY MR. R GOSWAMI MS. M SAIKIA C SHARMA MS U DAS MS. P BORTHAKUR M GAZLOO
31	MACApp./484/2017 WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> MEHERJAN BIBI and ANR	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	MR. D K BAGCHI MR. K P CHOUDHURY
32	MACApp./486/2017 WITH LCR	PANKAJ SARMA <b>Versus</b> THE REGIONAL MANAGER THE NATIONAL INSURANCE COMPANY LTD and 3 ORS	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MRS. P M DUTTA
33	MACApp./489/2017	THE IFFKO- TOKIO GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMTI BINA GOGOI and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A ACHARYA, R MR. D BANIA, R
34	MACApp./496/2017 WITH LCR	SAILADHAR DAS <b>Versus</b> THE REGIONAL MANAGER and 3 ORS,	MR.A C SARMA MR.S SAIKIA MR.N KALITA	MR.S BHUYAN MR.R GOSWAMI MR.S ROY MS.M SAIKIA MS.P BORTHAKUR(R-1) MS.A THAKURIA
35	MACApp./497/2017 WITH LCR	FARIZ UDDIN CHOUDHURY <b>Versus</b> ALAUDDIN LASKAR and ANR.	MR.B CHAKRABORTY MR.T R SARMA MS.P MITRA MS.L GOGOI MS.P HAZARIKA	MRS K DEKA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MISS M BORUAH
36	MACApp./499/2017 WITH LCR	PUPTON MALANG and 5 ORS, <b>Versus</b> RAM PRASAD SHILL and ANR,	MR.M TALUKDAR MS.D KALITA	
37	MACApp./518/2017 WITH LCR	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> SRI NITUMONI HAZARIKA and 3 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MS. P BHATTACHARYA (R2) MR. A BORUA (R2) MR. S SINGH (R2)
38	MACApp./523/2017 CAVT. NO. 1376/2017 WITH LCR	KULENDRA PATHAK and ANR <b>Versus</b> ATUL PATHAK and 2 ORS	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. B BORAH MR. S A B KHABIR	MR. A ACHARYA MR. D BANIA FOR CAVEATOR
39	I.A.(Civil)/971/2017 FIXED in RSA/264235/2015 <b>WITH</b> RSA/264235/2015 (Filing Number)	KHAGENDRA NATH CHOUDHURY <b>Versus</b> SMTI SABITRI BALA DAS and 9 ORS,  SHRI KHAGENDRA NATH CHOUDHURY <b>Versus</b> SMTI SABITRI BALA DAS and 11 ORS	MRS.P B HAZARIKA MR.S ALI  MRS.P B HAZARIKA MR.S ALI	
40	I.A.(Civil)/2963/2017 FIXED in RSA/299713/2017  <b>WITH</b> RSA/299713/2017 (Filing Number)	SAKALDEO SAHANI <b>Versus</b> ASHOK KUMAR BARUA and ANR,  SAKALDEO SAHANI <b>Versus</b> ASHOK KUMAR BARUA and ANR,	MR.S C BISWAS MR.B J MUKHERJEE MR. S BISWAS  MR.S C BISWAS MS.S BISWAS MRS.M BORA MSP D B BARUAH	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI MS D BORUAH

41	I.A.(Civil)/3553/2017 FIXED in CRP/305843/2017  <b>WITH</b> CRP/305843/2017 (Filing Number)	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> SABIR UDDIN AND ANR  M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> SABIR UDDIN AND ANR	MR.K K BHATRA MR.A TALUKDAR MS.L SHARMA MR.J JOHN MS.J TALUKDAR	MR. M TALUKDAR MR T PAUL
42	MACApp./92/2018 FIXED	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUN SAHA and 2 ORS	MR A DUTTA MRS. P M DUTTA	MR. S C BISWAS (R1, R2) MR. A HUSSAIN (R3) MR. F A HASSAN (R1, R2)
43	CRP/178/2018 FIXED	DINARAM SAIKIA AND 9 ORS. <b>Versus</b> SIVASAGAR MISING CULTURAL ORGANIZATION	MR. P J SAIKIA MS R GOGOI MS. D DUTTA	
44	RSA/304/2018 FIXED	SRI BIREN RAJBONGSHI <b>Versus</b> ON THE DEATH OF NAGENDRA CHANDRA DAS HIS LEGAL HEIRS SRI PAPUL DAS AND 3 ORS	MR A PAUL MS. L WAJEEDA	
45	I.A.(Civil)/3926/2018 IN RSA 106/2007(D/O), WITH LCR, FIXED in RSA/106/2007 <b>WITH</b> I.A.(Civil)/3925/2018	MD. AKTAR ALI <b>Versus</b> MD. HAREJ UDDIN AHMED AND 2 ORS.  MD. AKTAR ALI <b>Versus</b> MD. HAREJ UDDIN AHMED AND 2 ORS.	MR. S J SARMAH  MR. S J SARMAH	MS. B DAS (OP1)
<b>HEARING</b>				
46	RFA/1/2011 WITH LCR, FIXED	HEMA KANTA DEKA and 5 ORS, <b>Versus</b> HEMENDRA NATH DEKA and 2 ORS,	MR.G C PHUKAN MR. R J BORDOLOI MRM R ADHIKARI MR.K GOSWAMI MR.S DAS MR. R ALI MS.A DEY MR.D M NATH	MR. SHEELADITYA MR P K KALITA
47	MACApp./31/2013 WITH LCR	PALLAB JYOTI MOHAN <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD. and 2 ORS	MR.A R SIKDAR MR.N AHMED MR.M AHMED MR.M H TALUKDAR MS.D SAHA	MR.D K DAS MR.R GOSWAMI MR.I ALAM
48	MACApp./47/2013 WITH LCR	DIPEN DAS, <b>Versus</b> NIREN MAHANTA and 2ORS,	MR.D SAIKIA MR.R BORUAH MR.B GOGOI MRS.A VERMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM
49	MACApp./117/2013 WITH LCR 4 FILES  <b>WITH</b> MC/1097/2013 in MACApp./117/2013	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> BUDHESWAR HANDIQUE and 2 ORS  THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> BUDHESWAR HANDIQUE and 2 ORS	MS.R D MOZUMDAR MS.H KALITA  MS.R D MOZUMDAR MS.H KALITA	MR.B PHUKAN MR.P J SAIKIA MR.A K GUPTA  MR.B PHUKAN MR.P J SAIKIA MR.A K GUPTA
50	MACApp./271/2013 WITH LCR 3 FILES	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BINA DEVI and 6 ORS.	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.K BORA	MR.N D BHUYAN MR.R GOSWAMI MR.I ALAM MR.P K MAZUMDAR MS.M SAIKIA MR.S C KHOUNDR-5 MS.P BORSAIKIA



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LEAVE NOTE OF ADVOCATES FOR 08/02/2019

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1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MR A GOENKA	27-01-2019	To	08-02-2019
4)	MR R GOENKA	27-01-2019	To	08-02-2019
5)	MISS. M DAS	25-01-2019	To	28-02-2019
6)	MR. H R KHAN	01-02-2019	To	11-02-2019
7)	MR. D K DAS	04-02-2019	To	10-02-2019
8)	MR. P KHATANIAR	04-02-2019	To	12-02-2019
9)	MR. B P SINHA	04-02-2019	To	12-02-2019
10)	MR S BORGHAIN	04-02-2019	To	08-02-2019
11)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
12)	MR. D C C PHUKAN	04-02-2019	To	08-02-2019
13)	MR. V K CHOPRA	05-02-2019	To	08-02-2019
14)	MR. S H SIKDAR	05-02-2019	To	08-02-2019
15)	MR. P MAHANTA	05-02-2019	To	08-02-2019
16)	MR D K MISHRA	05-02-2019	To	08-02-2019
17)	MR H GUPTA	07-02-2019	To	12-02-2019
18)	MR. K K PARASAR	07-02-2019	To	11-02-2019
19)	MR G JALAN	06-02-2019	To	08-02-2019
20)	MR H S KALSI	06-02-2019	To	17-02-2019
21)	MS R S SADIAL	06-02-2019	To	17-02-2019
22)	MS P SINGHA	06-02-2019	To	17-02-2019
23)	MR. A THAKUR	05-02-2019	To	12-02-2019
24)	MR. M H LASKAR	05-02-2019	To	08-02-2019
25)	MR. D BORAH	05-02-2019	To	25-02-2019
26)	MR. M Z AHMED	07-02-2019	To	10-02-2019
27)	MR. M SARANIA	07-02-2019	To	08-02-2019